

ORISSA HIGH COURT

FILING REPORT AS ON :14/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000005/2023	BICHITRA NARAYAN MISHRA VS UNION OF INDIA	JATINDRA KUMAR MOHAPATRA VS	// ()
2	BLAPL/0001810/2023	JAYADEV JANI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	// /0 ()
3	BLAPL/0001811/2023	KAMALAKANTA BEHERA VS STATE OF ODISHA	GURU PRASAD BEHERA VS	SINGLA /0136 /2022 ()
4	BLAPL/0001812/2023	KUMUDA RANJAN BAR VS STATE OF ODISHA	GURU PRASAD BEHERA VS	// /0 ()
5	BLAPL/0001813/2023	MANARANJAN NATH VS STATE OF ODISHA	GURUPRASAD BEHERA VS	// /0 ()
6	BLAPL/0001814/2023	DINA DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// /0 ()
7	BLAPL/0001815/2023	RAM SAE VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	OUPADA /78 /2020 ()
8	BLAPL/0001816/2023	LUCKY @ SK. ABDUL ASIF VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	// BALASORE TOWN /130 /2022 ()
9	BLAPL/0001817/2023	SARWAR ALAM VS STATE OF ODISHA	AJIT KUMAR RAUT VS	// JHARSUGUDA SADAR /257 /2022 ()
10	BLAPL/0001818/2023	SUNIL KUMAR SAHOO VS STATE OF ODISHA	ASWINI KUMAR MISHRA (3) VS	// RANPUR /241 /2022 ()
11	BLAPL/0001819/2023	RANJIT DIGAL VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// K.NUAGOAN /24 /2021 ()

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12	BLAPL/0001820/2023	APURBA SAHU VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	JHARSUGUDA /33 /2023 () //
13	BLAPL/0001821/2023	MUNFED KHAN VS STATE OF ODISHA	PRATIK MISHRA VS	EOW,BHUBANESWAR /19 /2022 () //
14	BLAPL/0001822/2023	NARESH MANDAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /19 /2022 () //
15	BLAPL/0001823/2023	RAMA CHANDRA MAJHI VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /32 /2023 () //
16	BLAPL/0001824/2023	GITA BEHERA VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	BASELI SAHI PS /165 /2022 () //
17	BLAPL/0001825/2023	CHANDRA PADHAN VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOLANGIR TOWN /412 /2022 () //
18	BLAPL/0001826/2023	GOUTAM RANBIDA VS STATE OF ODISHA	BYOMOKESH SAHOO VS	JAMANKIRA /86 /2022 () //
19	BLAPL/0001827/2023	SURESH SAHOO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //
20	BLAPL/0001828/2023	SANTANU BISHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JUNAGARH /277 /2022 () //
21	BLAPL/0001829/2023	ELIYA KHARA @ ALEO KHARA VS STATE OF ODISHA	JULU KHANSAMA VS	ORKEL /88 /2022 () //
22	BLAPL/0001830/2023	SANTOSH PATRA @ TRILOCHAN PATRA VS STATE OF ODISHA	S.K.JENAMANI VS	CHANDRAPUR /22 /2022 () //
23	BLAPL/0001831/2023	RABI LIMA	S.K.JENAMANI	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0001832/2023	SUSANTA BIR	S.K.JENAMANI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0001833/2023	KALIA BIDIKA	S.K.JENAMANI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0001834/2023	MANOJ KUMAR NAYAK	S.K.JENAMANI	RAYAGADA TOWN /63 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0001835/2023	SADA @ SADASIBA BADHEI	AMULYA RATNA PANDA	CHANDIPUR /55 /2022
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0001836/2023	NARENDRA PATRA	LAXMAN PRADHAN	PURUNAKATAK /77 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0001837/2023	SUBHABRATA DAS @ LULU	RANJIT MOHANTY	NAYAPALLI P.S. /711 /2022
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0001838/2023	MANOJ KUMAR NANDA	BIJAYA KUMAR BEHERA 1	PATNAGARH /256 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0001839/2023	FATIMA BEGUM	SUSHANTA HARICHANDAN	/ /0
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0001840/2023	SANKAR @ AKASH SAMAL	NIRANJAN PANDA	CUTTACK SADAR /11 /2023
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0001841/2023	BASANTA SAHU @ MANTU	GURUPRASAD BEHERA	SORO /0386 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0001842/2023	RAJU MOHARANA	ANUGRAHA NARAYAN SAMANTARAY	DHENKANAL SADAR /273 /2022
		VS	VS	()

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35	BLAPL/0001843/2023	STATE OF ODISHA SAROJ NAIK VS	KURESH PRASAD DASH VS	// BHANJANAGAR /684 /2022 ()
36	BLAPL/0001844/2023	STATE OF ODISHA RAM TANDI VS	SATYA NARAYAN MISHRA (4) VS	// SINAPALI /248 /2022 ()
37	BLAPL/0001845/2023	STATE OF ODISHA KANHU@ KANTHA PALEI@ KANTHA@KANTHIA PALEI	JITENDRA NARAYAN ROUT VS	// PURI SADAR /0155 /2022 ()
38	BLAPL/0001846/2023	STATE OF ODISHA SUDHANSU KHILAR @ SUDHANSU SEKHAR KHILAR	LALITENDU BHUYAN VS	// KANJIPANI /127 /2022 ()
39	BLAPL/0001847/2023	STATE OF ODISHA JAGADISH JENA @ JAGA VS	ASIT KUMAR JENA VS	// BALIAPAL /9 /2021 ()
40	BLAPL/0001848/2023	STATE OF ODISHA SIBANANDA BEHERA @ BAPI VS	SMRUTI RANJAN MOHAPATRA VS	// / /0 ()
41	BLAPL/0001849/2023	STATE OF ODISHA GAYADHAR PRADHAN VS	AMLAN SHAKTI PAUL VS	// INFOVALLY UPD BHUBANESWAR /15 /2023 ()
42	BLAPL/0001850/2023	STATE OF ODISHA SANTOSH KANHAR VS	NARAYAN PRASAD PARIJA VS	// PHIRINGIA /91 /2022 ()
43	BLAPL/0001851/2023	STATE OF ODISHA GIRISEKHAR @ GIRISH SEKHAR BEHERA VS	NARAYAN PRASAD PARIJA VS	// PHIRINGIA /91 /2022 ()
44	BLAPL/0001852/2023	STATE OF ODISHA JITU @ JITENDRA PARIDA VS	ASHOK KUMAR PARIDA VS	// KHALLIKOTE /90 /2009 ()
45	BLAPL/0001853/2023	STATE OF ODISHA SUBRAT PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// REAMAL /478 /2022 () //

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46	BLAPL/0001854/2023	SAROJ BARIK VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	BAMBARI /10 /2023 () //
47	BLAPL/0001855/2023	PRASANTA MARAI VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	SASON /271 /2022 () //
48	BLAPL/0001856/2023	BULU @ GAGAN BEHERA VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	SPL.TASK FORCE /6 /2022 () //
49	BLAPL/0001857/2023	RAJESH MOHAPATRA VS STATE OF ODISHA	JAYADEBA BEHERA VS	BHARATPUR PS /112 /2022 () //
50	BLAPL/0001858/2023	DIBAKAR SAHOO VS STATE OF ODISHA	ROJALINI PANDA VS	BADAGODA P.S. /253 /2022 () //
51	BLAPL/0001859/2023	KISHORE CHANDRA SWAIN VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	TIRTOL /691 /2022 () //
52	BLAPL/0001860/2023	HALIM MALLIK @ KALIA @ JAGA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /6 /2022 () //
53	BLAPL/0001861/2023	BINOD KUMAR NAHAK @ BABU VS STATE OF ODISHA	DEBASIS MISHRA VS	ASKA /908 /2022 () //
54	BLAPL/0001862/2023	CHINTU JENA @ DHOLA VS STATE OF ODISHA	DEBASIS MISHRA VS	ASKA /908 /2022 () //
55	BLAPL/0001863/2023	BAIKUNTHA JENA VS STATE OF ODISHA	DEBASIS MISHRA VS	/ /0 () //
56	BLAPL/0001864/2023	DEBENDRA KHORA VS STATE OF ODISHA	RAMESH AGARWAL VS	BOIPARIGUDA /170 /2019 () //
57	BLAPL/0001865/2023	PARATAP KUAMR SAHU	SIDHARTHA SANKAR RAY (1)	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0001866/2023	BINOD KUMAR NAHAK @ BABU	DEBASIS MISHRA	KABISURYANAGAR /520 /2022
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0001867/2023	SABYASACHI PANDA @ SUNIL	SUJATA JENA	GUDARI /93 /2002
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0001868/2023	RAJANIKANTA BEHERA	BRAJA MOHAN SARANGI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0001869/2023	JITENDRA KUMAR SAHU	DEBASIS MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0001870/2023	BINOD YADAV	DEBARAJ MOHANTY	AMBADOLA /68 /2022
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0001871/2023	SANJAYA KUMAR NISANKA	AMULYA PRASAD NAYAK	CHANDRASEKHARPUR /348 /2022
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0001872/2023	SAKUNTALA NAYAK	AMIYA KUMAR TARAI	BENTKAR (42 MOUZA) UPD CUTTACK /37 /2023
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0001873/2023	NARESH KUMAR	AKSHAYA KUMAR SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0001874/2023	DEBASISH PATNAIK	PRADEEP KUMAR MOHAPATRA	CHATRAPUR /822 /2022
		VS	VS	()
		STATE OF ODISHA		//
67	CMAPL/0000118/2023	PRADIPTA KU.MISHRA	SRIDHAR RATH	/ /
		VS	VS	()
		STATE OF ODISHA		//
68	CMAPL/0000119/2023	RAKESH KUMAR NAYAK	SUJAY SHANKER SINGHDEO	/ /
		VS	VS	()

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69	CMAPL/0000120/2023	STATE OF ODISHA ORIPLAST LTD. VS UNION OF INDIA	ADV. VS	// // 0 //
70	CMAPL/0000121/2023	DASARATH KISAN VS CHIEF ENGINEER,WESCO,BBSR	DIPTI REKHA NANDA VS	// 0 //
71	CMAPL/0000122/2023	BHAGIRATHI BEHERA VS SANGRAM KESHARI MALLICK	DURGA PRASAD PATTANAIAK VS	// 0 //
72	CMAPL/0000123/2023	BISWAR KUMAR NAYAK VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	// 0 //
73	CMAPL/0000124/2023	ANGUL DISTRICT TRUCK OWNERS ASSOCIATION VS COLLECTOR, CUM APPELLATE AUTHORITY, ANGUL	ADV. VS	// 0 //
74	CMP/0000164/2023	DILESWARI PRADHAN VS JANMA DHARUA	SOURMENDRA PATTANAIAK VS	// 0 //
75	CMP/0000165/2023	NISIKANTA SETHI VS RADHAKANTA SETHI	SURYAKANTA DWIBEDI VS	// 0 //
76	CMP/0000166/2023	MAHESWAR MAHARANA VS PUJARANI SAHOO	KSHIROD KUMAR ROUT VS	// 0 //
77	CONTC/0001045/2023	NIRANJAN PARIDA VS RAJENDRA KUMAR KHANDAI,SECY.,NAAMI SERVICE CO OPERATIVE SOCIETY	ADV. VS	// 0 //
78	CONTC/0001046/2023	KRUPASINDHU PATI VS RAJENDRA KUMAR KHANDAI, SECY., NAAMI SERVICE COOPERATIVE SOCIETY, BHADRAK	ADV VS	// 0 //
79	CONTC/0001047/2023	BIRENDRA PARIDA VS RAJENDRA KUMAR KHANDAI,SECY.,NAAMI SERVICE CO OPERATIVE SOCIETY	ADV. VS	// 0 //

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80	CONTC/0001048/2023	SRIDHAR PARIDA VS RAJENDRA KUMAR KHANDAI, SECY., NAAMI SERVICE COOPERATIVE SOCIETY, BHADRAK	ADV VS	// ()
81	CONTC/0001049/2023	KISHORE CHANDRA SWAIN VS RANJAN KUMAR DAS, DIRECTOR, HAREKRUSHNA MAHATAB STATE LIBRARY, BBSR	ADV VS	// ()
82	CONTC/0001050/2023	SUMANTA SAHOO VS HEMANTA KUMAR PANDA, DIRECTOR, SOIL CONSERVATION AND WATERSHED DEVELOPMENT, ODISHA	ADV VS	// ()
83	CONTC/0001051/2023	BISHNU CHARAN PRADHAN VS LT. COL.S.S. NANDA, OFFICER COMMANDING, GOPALPUR	ADV VS	// ()
84	CONTC/0001052/2023	SUPRAVA MOHANTY VS PRATEEK SINGH, DEPUTY COMMISSIONER OF POLICE (DCP), URBAN DISTRICT, BBSR	AKASH BHUYAN VS	// ()
85	CONTC/0001053/2023	PRANGYASHREE MAHAPATRA VS SUSANTA KUMAR DAS, DIRECTOR OF SECONDARY EDU., ODISHA	UMAKANT SAHOO VS	// ()
86	CONTC/0001054/2023	PRAFULLA KUMAR PANDA VS ASWASTHY S, I.A.S.	RASHMI KANTA ACHARYA VS	// ()
87	CONTC/0001055/2023	PRAVAT KUMAR MOHAPATRA VS ASWATHY S., I.A.S.	SHASHANKA SEKHAR PATRA VS	// ()
88	CONTC/0001056/2023	SMITAMAYI SATPATHY VS SUSMITA SAHOO, CONTROLLER OF EXAMINATION, ODISHA.	K.K.SWAIN VS	// ()
89	CONTC/0001057/2023	S.NARESH RAO VS UMESH CHANDRA JENA, COMMANDANT, 8TH I.R. BN. (SOCIALIZED)	ADV. VS	// ()
90	CONTC/0001058/2023	SOMANATH TRIPATHY VS VIR VIKRAM YADAV, COMMISSIONER CUM SECY., FOOD SUPPLIES AND CONSUMER WELFARE DEPT.	PRABIR KUMAR RAY VS	// ()
91	CONTC/0001059/2023	AKSHYA KUMAR SABUT	PRABIR KUMAR RAY	//

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		VS	VS	0
92	CONTC/0001060/2023	VIR VIKRAM YADAV, COMMISSIONER CUM SECY., FOOD SUPPLIES AND CONSUMER WELFARE DEPT. SRIDHAR SAHU	ABHISHEK DASH	//
		VS	VS	0
93	CONTC/0001061/2023	GADADHAR DHAL, TAHASILDAR, BADASAHU NILAMANI SAHU	ADV.	//
		VS	VS	0
94	CONTC/0001062/2023	M.S.MADHUMITA HARIHAR MAJHI	JYOTSNARANI RATH	//
		VS	VS	0
95	CONTC/0001063/2023	CHANCHALA RANA, COLLECTOR AND DISTRICT MAGISTRATE, BOLANGIR BISHNU PRIYA MISHRA	GOPINATH MISHRA	//
		VS	VS	0
96	CONTC/0001064/2023	ER. AJIT KUMAR MOHAPATRA, EXECUTIVE ENGINEER, PURI KALABATI SETHI	ADV	//
		VS	VS	0
97	CONTC/0001065/2023	GUNDALA REDDY RAGHAVENDRA, SUPDT. OF POLICE, NUAPADA MANJARI MOHANTY	BISHNU PRASAD SARANGI	//
		VS	VS	0
98	CONTC/0001066/2023	RASMITARANI TARASIA, SECY., ORISSA STATE HOUSING BOARD, BBSR SUSAMA MANJARI PANI	BISHNU PRASAD SARANGI	//
		VS	VS	0
99	CONTC/0001067/2023	RASMITARANI TARASIA, SECY., ORISSA STATE HOUSING BOARD, BBSR SANTILATA MOHANTY	BISHNU PRASAD SARANGI	//
		VS	VS	0
100	CONTC/0001068/2023	RASMITARANI TARASIA, SECY., ORISSA STATE HOUSING BOARD, BBSR SUNIL CHANDRA PARIDA	BISHNU PRASAD SARANGI	//
		VS	VS	0
101	CONTC/0001069/2023	RASMITARANI TARASIA, SECY., ORISSA STATE HOUSING BOARD, BBSR PRATIVA MOHANTY	BISHNU PRASAD SARANGI	//
		VS	VS	0
102	CONTC/0001070/2023	RASMITARANI TARASIA, SECY., ORISSA STATE HOUSING BOARD, BBSR PRAHALLAD SATAPATHY	BISHNU PRASAD SARANGI	//
		VS	VS	0

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103	CONTC/0001071/2023	RASMITARANI TARASIA, SECY., ORISSA STATE HOUSING BOARD, BBSR CHANDANA HOTA VS	BISHNU PRASAD SARANGI BISHNU PRASAD SARANGI VS	// // ()
104	CONTC/0001072/2023	RASMITARANI TARASIA, SECY., ORISSA STATE HOUSING BOARD, BBSR SUSILA BEHERA VS	BISHNU PRASAD SARANGI BISHNU PRASAD SARANGI VS	// // ()
105	CONTC/0001073/2023	RASMITARANI TARASIA, SECY., ORISSA STATE HOUSING BOARD, BBSR SUSAMA SENAPATI VS	BISHNU PRASAD SARANGI BISHNU PRASAD SARANGI VS	// // ()
106	CONTC/0001074/2023	RASMITARANI TARASIA, SECY., ORISSA STATE HOUSING BOARD, BBSR SUNDARAM HOME FINANCE LIMITED VS	DEVI PRASAD TRIPATHY DEVI PRASAD TRIPATHY VS	// // ()
107	CONTC/0001075/2023	DISTRICT MAGISTRATE CUM COLLECTOR, GANJAM SUNDARAM HOME FINANCE LTD. VS	DEVI PRASAD TRIPATHY DEVI PRASAD TRIPATHY VS	// // ()
108	CONTC/0001076/2023	DISTRICT MAGISTRATE CUM COLLECTOR, GANJAM SUNDARAM HOME FINANCE LTD. VS	DEVI PRASAD TRIPATHY DEVI PRASAD TRIPATHY VS	// // ()
109	CONTC/0001077/2023	DISTRICT MAGISTRATE CUM COLLECTOR, GANJAM BIPIN BIHARI PRADHANI VS	ADV ADV VS	// // ()
110	CONTC/0001078/2023	ASWATHY S., I.A.S. DEBADATTA PARIJA VS	ADV ADV VS	// // ()
111	CONTC/0001079/2023	VISHAL KUMAR DEV, I.A.S. SUNITA SAHU VS	ADV ADV VS	// // ()
112	CONTC/0001080/2023	TANKADHAR SAHU, DEPUTY DIRECTOR OF AGRICULTURE, SAMBALPUR RABINDRANATH JENA VS	ADV ADV VS	// // ()
113	CONTC/0001081/2023	NARAHARI SETHI, DIRECTOR, HIGHER EDUCATION DEPT. SIDHARTHA SANKAR PATRA VS	ADV DURGESH NARAYAN RATH DURGESH NARAYAN RATH VS	// // ()
		CHAKRAVARTHY SINGH RATHORE, I.A.S.		//

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114	CONTC/0001082/2023	AZAD ALAM KHAN VS	SUKANTA KUMAR NAYAK VS	// ()
115	CONTC/0001083/2023	CHAKRABARTY SINGH RATHORE, COLLECTOR, JAJPUR RAMESH CHANDRA BEHERA VS	CHINMAYA MISHRA VS	// // ()
116	CONTC/0001084/2023	SUNIL BANSAL, DIRECTOR GENERAL OF POLICE, CUTTACK TUSAR KUMAR SAHU VS	ADV VS	// // ()
117	CONTC/0001085/2023	ASHOK KUMAR KALURAM, I.A.S. BIDYUTPRAVA SAHU VS	ADV VS	// // ()
118	CONTC/0001086/2023	BANDANA MOHAPATRA, O.E.S.(I) HARAMOHAN BARIK VS	ADV VS	// // ()
119	CONTC/0001087/2023	BHAKTA RANJAN MOHANTY, ENGINR. IN CHIEF, SECHA SADAN, BBSR SUSANTA KUMAR BAL VS	SHARMISTHA SAMAL VS	// // ()
120	CRLA/0000189/2023	ASWATHY S, I.A.S PRAVAKAR SWAIN @ SUBUDHI VS	KODANDA KUMAR BHUYAN VS	// HINJILI (ASKA) /460 /2020 ()
121	CRLA/0000190/2023	STATE OF ODISHA SARASWATI SAHOO VS	SIDHARTHA SAMAL VS	// BARBIL /133 /2017 A.D.J.,CHAMPUA(Kendujhar) CRA/0000002/2019
122	CRLA/0000191/2023	STATE OF ODISHA MRUTUNJAYA DASH VS	S.S.RAY (2) VS	// PATTAPUR (DIGAPAHANDI) /263 /2019 ()
123	CRLA/0000192/2023	STATE OF ODISHA PURNA CHANDRA DAS VS	BISWA KUMAR MISHRA VS	// VIGILANCE PS (BERHAMPUR) /1 /2008 ()
124	CRLA/0000193/2023	STATE OF ODISHA(VIG.) MADAN OJHA VS	KASHINATH PATTANAIAK VS	// BARI /148 /2018 ()
125	CRLLP/0000007/2023	STATE OF ODISHA PRADEEP KUMAR MOHANTY	MALAYA KUMAR MISHRA	// /0

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		VS	VS	()
126	CRLMC/0000838/2023	BIRA KISHORE MAHAPATRA NIRMAL DAS	PRIYA RANJAN SINGH	// GONDIA /5 /2022
		VS	VS	()
127	CRLMC/0000839/2023	STATE OF ODISHA K.PRANAYA KUMAR DORA	SANTOSH KUMAR MAHANTY	// BHANJANAGAR /49 /2021
		VS	VS	()
128	CRLMC/0000840/2023	STATE OF ODISHA BEDABYAS BEHERA	SUJIT KUMAR SWAIN	// / /0
		VS	VS	()
129	CRLMC/0000841/2023	STATE OF ODISHA JITENDRA BARIK	SIDHARTHA DAS	// BOLANI /4 /2023
		VS	VS	()
130	CRLMC/0000842/2023	STATE OF ODISHA MINARVA SAHOO	ABHIRAM SWAIN	// PARADEEP /35 /2010
		VS	VS	()
131	CRLMC/0000843/2023	STATE OF ODISHA MANOJ PRADHAN	ANUPAM DASH	// GANJAM PS /11 /2017
		VS	VS	()
132	CRLMC/0000844/2023	STATE OF ODISHA RANJAN HALDAR	JUGALA KISHORE PANDA	// MALKANGIRI /199 /2018
		VS	VS	()
133	CRLMC/0000845/2023	STATE OF ODISHA PARESH BARIK	ANUGRAHA NARAYAN SAMANTARAY	// DHENKANAL SADAR /231 /2021
		VS	VS	()
134	CRLMC/0000846/2023	STATE OF ODISHA RANJAN KUMAR SAHOO	ANUGRAHA NARAYAN SAMANTARAY	// DHENKANAL TOWN /586 /2022
		VS	VS	()
135	CRLMC/0000847/2023	STATE OF ODISHA DEBANANDA BEHERA	SOUBHAGYA KUMAR DASH	// PHULBANI TOWN /87 /2016
		VS	VS	()
136	CRLMC/0000848/2023	STATE OF ODISHA GOUTAM PRADHAN	BIPLAB KUMAR DASH	// CHAULIAGANJA /96 /2021
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :14/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0000849/2023	STATE OF ODISHA PRASANTA KISAN@PRASANNA KISAN VS	BIJAYA KUMAR RAGADA VS	// BELPAHAR /91 /2015 ()
138	CRLMC/0000850/2023	STATE OF ODISHA DHANU DURIA VS	PRASANTA KUMAR NANDA VS	// SUNABEDA /160 /2021 ()
139	CRLMC/0000851/2023	STATE OF ODISHA HARISH KANTA VS	PRASANTA KUMAR NANDA VS	// SUNABEDA /160 /2021 ()
140	CRLMC/0000852/2023	STATE OF ODISHA ASHOK KUMAR NAYAK VS	L.N.RAYATSINGH VS	// EOW,BHUBANESWAR /2 /2020 ()
141	CRLMC/0000853/2023	STATE OF ODISHA BHOLANATH MALICK VS	SUJIT KUMAR SWAIN VS	// RAJKANIKA /180 /2022 ()
142	CRLMC/0000854/2023	STATE OF ODISHA BAYA@SARAT BEHERA VS	AMLAN SHAKTI PAUL VS	// KHURDA P.S. /521 /2022 ()
143	CRLMC/0000855/2023	STATE OF ODISHA SHAIK@SK.AJIZUL HAQUE VS	DIPTI RANJAN BHOKTA VS	// JENAPUR /246 /2022 ()
144	CRLMC/0000856/2023	STATE OF ODISHA SANJIT NAIK VS	SUNIL KUMAR PANDA VS	// DHENKANAL TOWN /511 /2021 ()
145	CRLMC/0000857/2023	STATE OF ODISHA BHAGABAN DASH@DAS@MAGI VS	AMLAN SHAKTI PAUL VS	// BALUGAON P.S. /95 /1998 ()
146	CRLMC/0000858/2023	STATE OF ODISHA MANU NAYAK VS	SATYA RANJAN MULIA VS	// SALIPUR /203 /2018 ()
147	CRLMC/0000859/2023	STATE OF ODISHA AKHSYA KUMAR GOCHHI VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	// SAHID NAGAR P.S. /216 /2016 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0000860/2023	MAGA BEHERA VS STATE OF ODISHA	VS	ABHAYACHANDPUR /156 /2022 () //
149	CRLMC/0000861/2023	MANOJ KUMAR PRADHAN VS STATE OF ODISHA	S. RAM KUMAR VS	K.NUAGAON /122 /2019 () //
150	CRLMC/0000862/2023	MAGA BEHERA VS STATE OF ODISHA	VS	ABHAYACHANDPUR /268 /2022 () //
151	CRLMC/0000863/2023	PRASANNA SRICHANDAN VS STATE OF ODISHA	BASUDEV PUJARI VS	RENGALI (SAMBALPUR) /130 /2015 () //
152	CRLMC/0000864/2023	PRATAP PARIDA VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	JHUMPURA /132 /2022 () //
153	CRLMC/0000865/2023	SUNIL KUMAR BEHERA VS STATE OF ODISHA	RASHMI RANJAN SWAIN VS	ECONOMIC OFFENCE WING /4 /2023 () //
154	CRLMC/0000866/2023	KHAGESWAR MALLICK VS STATE OF ODISHA	RASHMI RANJAN SWAIN VS	ECONOMIC OFFENCE WING /4 /2023 () //
155	CRLMC/0000867/2023	SUBRAT LUHA VS STATE OF ODISHA	RASHMI RANJAN SWAIN VS	ECONOMIC OFFENCE WING /4 /2023 () //
156	CRLMC/0000868/2023	SANTOSH KUMAR SETHY VS STATE OF ODISHA	RASHMI RANJAN SWAIN VS	ECONOMIC OFFENCE WING /4 /2023 () //
157	CRLMC/0000869/2023	MAHENDRA KUMAR BEHERA VS STATE OF ODISHA	SUSAMA PRADHAN VS	SPL.TASK FORCE /15 /2019 () //
158	CRLMP/0000316/2023	DAMODAR PANIGRAHI VS SASMITA PANIGRAHI	PRAVASH CHANDRA JENA VS	/ /0 JUDGE FAMILY COURT,BALASORE(Baleshwar) Crp/0000213/2017
159	CRLMP/0000317/2023	RAJALAXMI SWAIN	AMIYA KUMAR TARAI	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLMP/0000318/2023	STATE OF ODISHA BIMBADHAR SENAPATI	ALOK KUMAR DAS	// /0
		VS	VS	()
161	CRLMP/0000319/2023	STATE OF ODISHA BIMAL KUMAR MISHRA	SISIR KUMAR PUROHIT	// /0
		VS	VS	()
162	CRLMP/0000320/2023	SAIBALINI MISHRA SASMITA SATAPATHY	GAGAN BIHARI SINGH	// /0
		VS	VS	()
163	CRLMP/0000321/2023	STATE OF ODISHA KANHU CHARAN PRADHAN	RAKESH KUMAR SARANGI	// /0
		VS	VS	()
164	CRLMP/0000322/2023	STATE OF ODISHA RAGHUNATH PRADHAN	RAKESH KUMAR SARANGI	// /0
		VS	VS	()
165	CRLMP/0000323/2023	STATE OF ODISHA JOGESH SWAIN	PRADEEP KUMAR DAS	// /0
		VS	VS	()
166	CRLMP/0000324/2023	STATE OF ODISHA PRADEEP KUMAR SAMAL	SUNIL KUMAR PANDA	// /0
		VS	VS	()
167	CRLMP/0000325/2023	STATE OF ODISHA SIKANDER ALLAM	SAMVIT MOHANTY	// /0
		VS	VS	()
168	CRLMP/0000326/2023	STATE OF ODISHA SUNEETA PRADHAN	MANORANJAN PADHI	// /0
		VS	VS	()
169	CRLMP/0000327/2023	STATE OF ODISHA JAGANNATH SARANGI	BRAJA MOHAN SARANGI	// /0
		VS	VS	()
170	CRLMP/0000328/2023	STATE OF ODISHA SHANMUGAM THRIVENGADAM	BRAJA MOHAN SARANGI	// /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLREV/0000080/2023	STATE OF ODISHA BALARAM MALLICK VS BISWABANDHU DAS	PRAVASH CHANDRA JENA VS	// //0 ()
172	CRLREV/0000081/2023	ASHOK KUMAR BISOI VS STATE OF ODISHA	LINGARAJ SARANGI VS	MOHANA /103 /2013 ()
173	FAO/0000073/2023	MANAGER LEGAL,M/S. CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. VS BISHNU@BISHNU CHARAN MOHANTY	G.P.DUTTA VS	// ()
174	FAO/0000074/2023	MANAGER, M/S. NEW INDIA ASSURANCE COMPANY LTD. VS BICHITRA MALIK	G.P.DUTTA VS	// ()
175	FAO/0000075/2023	MANAGER,LEGAL ,ICICI LOMARD GENERAL INSURANCE CO.LTD. VS HANSA MAHARANA	G.P.DUTTA VS	// ()
176	FAO/0000076/2023	MANAGER, M/S. NEW INDIA ASSURANCE COMPANY LTD. VS GOPAL CHANDRA KHILLAR	G.P.DUTTA VS	// ()
177	FAO/0000077/2023	PURNABASI GOUDA VS UNION OF INDIA	DEBASISH PATNAIK VS	// ()
178	ITA/0000039/2023	PRINCIPAL COMM OF INCOME TAX, SAMBALPUR VS M/S SHREE METALIKS LIMITED, KEONJHAR	SIDHARTH SANKAR MOHAPATRA,SR. S.C.(IT) VS	// ()
179	MACA/0000114/2023	NEW INDIA ASSURANCE COMPANY LTD. VS BINOD BIHARI PATTNAIK	SUBRAT SATPATHY VS	// ()
180	MACA/0000115/2023	THE DIVL. MANAGER, NEW INDIA ASSURANCE CO. VS MURALIDHAR RANA	GOPAL CHANDRA SAMANTARAY VS	// ()
181	MACA/0000116/2023	THE DIVL. MANAGER, RELIANCE G.I.CO. LTD. VS MANTU TARINI @ MANOO TARINI	G.P DUTTA VS	// ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	MACA/0000117/2023	CHOLAMANDALAM MS G.I.CO. LTD. VS PARVATI MUDULI	G.P DUTTA VS	// 0 //
183	MACA/0000118/2023	M/S. NATIONAL INSURANCE CO. LTD. VS KARTIK MANDAL	G.P DUTTA VS	// 0 //
184	MACA/0000119/2023	M/S. ORIENTAL INSURANCE CO. LTD. VS MAMATA NAYAK	G.P DUTTA VS	// 0 //
185	MACA/0000120/2023	THE DIVL. MANAGER, THE NEW INDIA ASSURANCE CO. LTD. VS MINAKSHI NANDA	G.P DUTTA VS	// 0 //
186	MACA/0000121/2023	BIPIN MOHANTY VS JAGANNATH SWAIN	KAPILA CHARAN NAYAK VS	// 0 //
187	MACA/0000122/2023	KABERI SETHI VS SATRUGHAN MAHATO	KAPILA CHARAN NAYAK VS	// 0 //
188	MACA/0000123/2023	HDFC ERGO GENERAL INSURANCE CO. LTD. VS CHAMION BIBI	G.P DUTTA VS	// 0 //
189	MACA/0000124/2023	HDFC ERGO GENERAL INSURANCE CO. LTD. VS HANCHINA BIBI	G.P.DUTTA VS	// 0 //
190	MACA/0000125/2023	HDFC ERGO GENERAL INSURANCE CO. LTD. VS GAHAR ALLI PURKAIT	G.P.DUTTA VS	// 0 //
191	MACA/0000126/2023	HDFC ERGO GENERAL INSURANCE CO. LTD. VS AMADULLA PUROKAIT	G.P.DUTTA VS	// 0 //
192	MACA/0000127/2023	HDFC ERGO GENERAL INSURANCE CO. LTD. VS MANIRUDDIN PUROKAIT	G.P.DUTTA VS	// 0 //
193	MACA/0000128/2023	HDFC ERGO GENERAL INSURANCE CO. LTD.	G.P.DUTTA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	MACA/0000129/2023	HANIF MOLLA THE MANAGER, T.P. CELL, M/S. NATIONAL INSURANCE CO. LTD.	TEJENDRA KUMAR MISHRA	//
		VS	VS	0
195	MATA/0000051/2023	JASHODA LUHA ELISA KHORA	TUKUNA KUMAR MISHRA	//
		VS	VS	0
196	MSA/0000003/2023	ANIL KUMAR DIGHAL UMA SANKAR SAHU	PRADIPTA KUMAR MOHANTY(SR. ADV.)	//
		VS	VS	0
197	RPFAM/0000047/2023	DEITY SRI RADHAKRUSHNA LALITA SANDIP KUMAR SWAIN	ABHIRAM SWAIN	//
		VS	VS	0
198	RPFAM/0000048/2023	MADHUSMITA BAL @ SWAIN KRUSHNA CHANDRA PATRA	LAXMIDHAR DASH	//
		VS	VS	0
199	RSA/0000056/2023	SARITA ROUT TARAMANI BARIK	SATYAJIT MUKHERJEE	//
		VS	VS	0
200	RSA/0000057/2023	RUSHI BEHERA SHYAM SUNDAR MOHANTY	DWARIKA PRASAD MOHANTY	//
		VS	VS	0
201	RSA/0000058/2023	KAMENI DALEI ABDUL NIYAZ	ASHOK KUMAR DASH	//
		VS	VS	0
202	TRP(C)/0000066/2023	NURJHAN BEGUM SUPRAVA PANDA @ MISHRA	SASMITA NANDA	//
		VS	VS	0
203	WA/0000228/2023	ASHMIN KUMAR MISHRA STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
204	WA/0000229/2023	RADHAMOHAN SAHU STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WA/0000230/2023	BHIKARI CHARAN BARAL STATE OF ODISHA VS	MANOJA KUMAR KHUNTIA, A.G.A. VS	// // ()
206	WA/0000231/2023	BIJAYA KUMAR BARIK STATE OF ODISHA VS	ABHAYA KUMAR SHARMA, A.G.A. VS	// // ()
207	WA/0000232/2023	TRINATH SAHU @ SAHOO STATE OF ODISHA VS	MANOJA KUMAR KHUNTIA, A.G.A. VS	// // ()
208	WA/0000233/2023	DHARANIDHAR JENA UJJALA PRAVA SAHU VS	JYOTI PATNAIK VS	// // ()
209	WA/0000234/2023	SIBA SANKAR SAHOO STATE OF ODISHA VS	SANDEEP PARIDA, SR. S.C.(S AND ME) VS	// // ()
210	WA/0000235/2023	ANJALI PRAVA DAS STATE OF ODISHA VS	MANOJA KUMAR KHUNTIA, A.G.A. VS	// // ()
211	WA/0000236/2023	SURENDRANATH PATTANAYAK STATE OF ODISHA VS	MANOJ KU KHUNTIA,A.G.A VS	// // ()
212	WA/0000237/2023	AJAYA KUMAR ROUT STATE OF ODISHA VS	MANOJA KUMAR KHUNTIA, A.G.A. VS	// // ()
213	WA/0000238/2023	BABULI KUMAR PATTANAYAK STATE OF ODISHA VS	SANDEEP PARIDA, SR.S.C.(S AND ME) VS	// // ()
214	WA/0000239/2023	DIGAMBAR ROUT STATE OF ODISHA VS	SANDEEP PARIDA, SR.S.C.(S AND ME) VS	// // ()
215	WA/0000240/2023	NRUSINGHA CHARAN JENA TRILOCHAN SINGH VS	ASHOK KUMAR PATRA (1) VS	// // ()
		HIMANSU BHUSAN PRADHAN		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WA/0000241/2023	TRILOCHAN SINGH VS HIMANSU BHUSAN PRADHAN	ASHOK KUMAR MOHAPATRA (1) VS	// 0 //
217	WA/0000242/2023	TRILOCHAN SINGH VS HIMANSU BHUSAN	ASHOK KUMAR MOHAPATRA (1) VS	// 0 //
218	WA/0000243/2023	TRILOCHAN SINGH VS HIMANSU BHUSAN PRADHAN	ASHOK KUMAR MOHAPATRA (1) VS	// 0 //
219	WA/0000244/2023	RANJAN KUMAR SWAIN VS JAGADISH MALLICK	CHINMOY PATRA VS	// 0 //
220	WA/0000245/2023	STATE OF ODISHA VS SARAT KUMAR DAS	BIBHU PRASAD TRIPATHY, A.G.A VS	// 0 //
221	WA/0000246/2023	THE DIRECTOR GENERAL, EMPLOYEES STATE INSURANCE CORPORATION VS UPALI APARAJITA LENKA	BIBHU PRASAD TRIPATHY VS	// 0 //
222	WA/0000247/2023	ADDL. CHIEF SECY., WATER RESOURCES DEPT. VS KESHAB CHANDRA BEHERA	BIBHU PRASAD TRIPATHY, A.G.A. VS	// 0 //
223	WA/0000248/2023	ODISHA PUBLIC SERVICE COMMISSION VS DR. DESABANDHU BEHERA	SHASHI BHUSAN JENA VS	// 0 //
224	WA/0000249/2023	RITANJALI MAHAPATRA VS D.M., N.I.A.CO.LTD.	ASHOK DAS VS	// 0 //
225	WA/0000250/2023	ADDL. CHIEF SECY., WATER RESOURCE,DEPT VS GANESWAR BISWAL	BIBHU PRASAD TRIPATHY, A.G.A. VS	// 0 //
226	WP(C)/0004472/2023	NIHAR RANJAN HOTA VS INDIA INFOLINE FINANCE LTD. MUMBAI	BANAMALI SAHOO VS	// 0 //
227	WP(C)/0004473/2023	RAMA CHANDRA SETHI	DHARMENDRA SETHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0004474/2023	RABINARAYAN JENA	DEEPALI MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0004475/2023	SANTOSH KUMAR DWIBEDY	GOPAL PRASAD JENA	//
		VS	VS	0
		THE PRINCIPAL SECY. TO GOVT. FOOD SUPPLY AND CONSUMER WELFARE DEPT. GOVT. OF ODISHA		//
230	WP(C)/0004476/2023	SAUDAMINI SWAIN	DINABANDHU NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0004477/2023	SUBASH CHANDRA JENA	JAYDEEP PAL	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0004478/2023	MONALISHA KHUNTIA	SURYAKANTA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0004479/2023	SUDHAKAR SATAPATHY	JAYDEEP PAL	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0004480/2023	SARASWATI SISHU MANDIRA, CUTTACK	BIBHUTI BHUSAN CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0004481/2023	SNIGDHA MOHANTY	JAYDEEP PAL	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0004482/2023	JOGENDRA SAHOO	MIHIR SEKHAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0004483/2023	SUSANTA KUMAR BEURA	DEBADATTA MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
238	WP(C)/0004484/2023	ARUN KUMAR PANIGRAHI	PRAVASH CHANDRA JENA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0004485/2023	STATE OF ODISHA NILAMANI PRUSTY VS	SANTOSH KUMAR SAMANTRAY VS	// // ()
240	WP(C)/0004486/2023	STATE OF ODISHA PRASANTA KUMAR BEHERA VS	KANANBALA ROY CHOUDHURY VS	// // ()
241	WP(C)/0004487/2023	THE COMMNR., CT AND GST, ODISHA PRAKASH CHANDRA PRUSTY VS	SANTOSH KUMAR SAMANTRAY VS	// // ()
242	WP(C)/0004488/2023	STATE OF ODISHA ABHIJIT PANIGRAHI VS	KANANBALA ROY CHOUDHURY VS	// // ()
243	WP(C)/0004489/2023	THE COMMNR., CT AND GST, ODISHA RAICHARAN SETHY VS	SANTOSH KUMAR SAMANTRAY VS	// // ()
244	WP(C)/0004490/2023	STATE OF ODISHA HEMANTA KUMAR NAYAK VS	KANANBALA ROY CHOUDHURY VS	// // ()
245	WP(C)/0004491/2023	THE COMMNR., CT AND GST, ODISHA DHARANI SETHY VS	SANTOSH KUMAR SAMANTRAY VS	// // ()
246	WP(C)/0004492/2023	STATE OF ODISHA RABINDRA KUMAR SAHOO VS	SANTOSH KUMAR SAMANTRAY VS	// // ()
247	WP(C)/0004493/2023	STATE OF ODISHA SITUN PALIA @ PALEA @ PALEYA VS	DEBABRATA RATH VS	// // ()
248	WP(C)/0004494/2023	STATE OF ODISHA RAMESH CHANDRA BANKIRA VS	DEBABRATA RATH VS	// // ()
249	WP(C)/0004495/2023	STATE OF ODISHA MALATI SOY VS STATE OF ODISHA	DEBABRATA RATH VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0004496/2023	CHITRASEN DAS VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
251	WP(C)/0004497/2023	NILAMBAR MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA I VS	// 0 //
252	WP(C)/0004498/2023	BABULI PRADHAN VS STATE OF ODISHA	ASHWINI KUMAR DAS VS	// 0 //
253	WP(C)/0004499/2023	RANJIT KUMAR DASH VS BSNL, GOVT. OF INDIA ENTERPRISE, NEW DELHI	PRABODHA CHANDRA NAYAK VS	// 0 //
254	WP(C)/0004500/2023	THE GM ADMN. M/S ORISSA STATE ROAD TRANSPORT CORP. BBSR VS THE PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, BBSR	ANIMESH MOHANTY VS	// 0 //
255	WP(C)/0004501/2023	SUKA ROUTARAY VS STATE OF ODISHA	BISWAJIT PASAYAT VS	// 0 //
256	WP(C)/0004502/2023	MANSRANJAN NAIK VS STATE OF ODISHA	ANIMESH MOHANTY VS	// 0 //
257	WP(C)/0004503/2023	NARENDRA KUMAR SWAIN VS STATE OF ORISSA	NIRANJAN NAYAK VS	// 0 //
258	WP(C)/0004504/2023	SHARAT KUMAR MOHANTY VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
259	WP(C)/0004505/2023	REKHA NAIK VS THE COMMNR.-CUM-SECY. TO GOVT., WATER RESOURCES DEPT.	BASUDEV BARIK VS	// 0 //
260	WP(C)/0004506/2023	RAMESH CHANDRA NAYAK VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
261	WP(C)/0004507/2023	MASATRAM PATEL	BIJAYA KUMAR BEHERA I	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0004508/2023	DR.RABI NARAYAN SATPATHY	SARADA PRASAD SARANGI	//
		VS	VS	0
		AO, SBI, SARB, CUTTACK		//
263	WP(C)/0004509/2023	SK. KAMIRUDDIN	SHIVSANKAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0004510/2023	SOLAR AIR PRODUCTS PVT. LTD., ANGUL	MITALEE JESTHI	//
		VS	VS	0
		GM, UCO BANK, BBSR		//
265	WP(C)/0004511/2023	LAXMAN MALLICK	TRILOCHAN PANIGRAHI	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0004512/2023	SK. SAFIKUDDIN	SHIVSANKAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0004513/2023	BALABHADRA MALLICK	TRILOCHAN PANIGRAHI	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0004514/2023	SK. TAJUDDIN AHMED	SHIVSANKAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0004515/2023	GOPINATH PADHI	SURENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0004516/2023	GAYARAM PATEL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0004517/2023	SAGAR MALLICK	TRILOCHAN PANIGRAHI	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0004518/2023	SATYABAN PANIGRAHY	SIDHARTH PRASAD DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0004519/2023	STATE OF ODISHA PRADEEP KUMAR MOHANTY VS	AMBIKA PRASAD RAY VS	// // ()
274	WP(C)/0004520/2023	MANAGING DIRECTOR, ODISHA LIFT IRRIGATION CORP. LTD., BBSR RAMA CHANDRA MALLICK VS	TRILOCHAN PANIGRAHI VS	// // ()
275	WP(C)/0004521/2023	STATE OF ODISHA DR. PURNA CHANDRA SAHOO VS	SHIB SHANKAR MOHANTY VS	// // ()
276	WP(C)/0004522/2023	SARASWATI SWAIN BIPIN BIHARI PATRA VS	GOPAL KRUSHNA NANDA VS	// // ()
277	WP(C)/0004523/2023	STATE OF ODISHA RAJESH KUMAR PANIGRAHI VS	SIDHARTH PRASAD DAS VS	// // ()
278	WP(C)/0004524/2023	STATE OF ODISHA JADUMANI SAHOO VS	GOPAL KRUSHNA NANDA VS	// // ()
279	WP(C)/0004525/2023	STATE OF ODISHA SITARAM PANIGRAHY VS	SIDHARTH PRASAD DAS VS	// // ()
280	WP(C)/0004526/2023	STATE OF ODISHA SANJUKTA PANIGRAHI VS	SIDHARTH PRASAD DAS VS	// // ()
281	WP(C)/0004527/2023	STATE OF ODISHA ANITA SAHOO VS	BIRAJA PRASANNA DAS VS	// // ()
282	WP(C)/0004528/2023	STATE OF ODISHA ABHAYA KUMAR ROUT VS	BIMBISAR DASH VS	// // ()
283	WP(C)/0004529/2023	STATE OF ODISHA M/S. SANJAY UDYOG PVT. LTD., JHARKHAND VS CHIEF GENERAL MANAGER, SAIL, ROURKELA	SUBIR PALIT VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0004530/2023	LOHIT KUMAR MANGARAJ VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
285	WP(C)/0004531/2023	SACHIN KUMAR URAON VS STATE OF ODISHA	ARABINDA TRIPATHY VS	// 0 //
286	WP(C)/0004532/2023	PRASAN KUMAR PRADHAN VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
287	WP(C)/0004533/2023	BIJAY KUMAR ORAM VS STATE OF ODISHA	ARABINDA TRIPATHY VS	// 0 //
288	WP(C)/0004534/2023	MAA BIRACHANDI CHUDA MILL, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
289	WP(C)/0004535/2023	RAMAKANTA PAIK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
290	WP(C)/0004536/2023	HARISHCHANDRA NAIK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
291	WP(C)/0004537/2023	PRASANTA PRADHAN VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
292	WP(C)/0004538/2023	BISIKESHAN PAIK @ BISI KESAN PAIK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
293	WP(C)/0004539/2023	GITANJALI PRADHAN VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
294	WP(C)/0004540/2023	BHAGABAN MALIK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
295	WP(C)/0004541/2023	KHAGENDRA MOHANTY	SUBAS CHANDRA DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0004542/2023	BRUNDABAN PAIK	ARJUNA CHARANA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0004543/2023	MANAS RANJAN PATI	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0004544/2023	GURUBARU PAIK	ARJUNA CHARANA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0004545/2023	MAHESWAR DAS	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0004546/2023	BHUBANMOHAN DAS	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0004547/2023	RABINDRA KUMAR DAS	UMESH CHANDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0004548/2023	TUNA NAYAK	ARJUNA CHARANA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0004549/2023	PARAMANANDA PARIDA	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA.		//
304	WP(C)/0004550/2023	KAILASH CHANDRA DAS	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0004551/2023	MAHENDRA PRADHAN	PRAKASH KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0004552/2023	ABHIRAM NAYAK	ARJUNA CHARANA BEHERA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0004553/2023	STATE OF ODISHA SANJUKTA BHARASAGAR VS	NIRANJAN HOTA VS	// // ()
308	WP(C)/0004554/2023	STATE OF ODISHA JAGANNATH BEHERA VS	SIBANARAYAN BISWAL VS	// // ()
309	WP(C)/0004555/2023	STATE OF ODISHA JAYA KISAN AGARWAL VS	PRAKASH KUMAR MISHRA VS	// // ()
310	WP(C)/0004556/2023	STATE OF ODISHA JAGANNATH PAIK VS	ARJUNA CHARANA BEHERA VS	// // ()
311	WP(C)/0004557/2023	STATE OF ODISHA SANTOSH MOHAPATRA VS	KHIROD CHANDRA MAJHI VS	// // ()
312	WP(C)/0004558/2023	R.T.O., CHANDIKHOL BASANTA KUMAR MOHANTY VS	RASHMI KANTA ACHARYA VS	// // ()
313	WP(C)/0004559/2023	UNION OF INDIA RAJENDRA KUMAR NAYAK VS	ARJUNA CHARANA BEHERA VS	// // ()
314	WP(C)/0004560/2023	STATE OF ODISHA NIBEDITA TARENIA VS	KHIROD CHANDRA MAJHI VS	// // ()
315	WP(C)/0004561/2023	R.T.O., CHANDIKHOL BISWAJITA BEHERA VS	AKSHAYA KUMAR PANDEY VS	// // ()
316	WP(C)/0004562/2023	STATE OF ODISHA LALIT KUMAR NATH VS	KAMALAKANTA MOHANTA VS	// // ()
317	WP(C)/0004563/2023	STATE OF ODISHA RAMA SAHOO VS	SWAPNIL ROY VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0004564/2023	JYOTSNARANI SARANGI VS STATE OF ODISHA	AKSHYA KUMAR PANDEY VS	// 0 //
319	WP(C)/0004565/2023	RASIK RANJAN JENA VS STATE OF ODISHA	CHITTARANJAN PATNAIK VS	// 0 //
320	WP(C)/0004566/2023	BHOBANI MUDULI VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
321	WP(C)/0004567/2023	M/S SURESH CHANDRA SAHU, KORAPUT VS THE COMMISSIONER OF CT AND GST, ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //
322	WP(C)/0004568/2023	SACHIDANANDA KHUNTIA VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
323	WP(C)/0004569/2023	DEBASIS BHUYAN VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
324	WP(C)/0004570/2023	SABITA SAHOO VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
325	WP(C)/0004571/2023	ASHOK KUMAR SWAIN VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
326	WP(C)/0004572/2023	RATNABATI NAG VS PADAMPUR NOTIFIED AREA COUNCIL (NAC), BARGARH	SHRIKAR KUMAR RATH VS	// 0 //
327	WP(C)/0004573/2023	GUNAKARA JENA VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
328	WP(C)/0004574/2023	M/S ADHOC JYOTI FILLING STATION, DHUSURI VS HINDUSTAN PETROLEUM CORP. LTD.,BBSR	PRAFULLA CHANDRA DAS VS	// 0 //
329	WP(C)/0004575/2023	SK. KALIM	ARJEET MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	WP(C)/0004576/2023	THE CHIEF MANAGER, RBI, BBSR BASANTI NAIK	ARJEET MISHRA	//
		VS	VS	0
331	WP(C)/0004577/2023	STATE OF ODISHA NILANJAN DUTTA	SUSANTA KUMAR BARAL	//
		VS	VS	0
332	WP(C)/0004578/2023	STATE OF ODISHA TRILOCHAN MAHARANA	SUSANTA KUMAR BARAL	//
		VS	VS	0
333	WP(C)/0004579/2023	STATE OF ODISHA HRUSIKESH SAHOO	PRITY SHAW	//
		VS	VS	0
334	WP(C)/0004580/2023	STATE OF ODISHA RAMESH CHANDRA SAHU	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
335	WP(C)/0004581/2023	COMMNR., CGST AND CENTRAL EXCISE, BBSR COMMISSIONERATE, BBSR AMARESH BEHERA	AMITAV DAS	//
		VS	VS	0
336	WP(C)/0004582/2023	STATE OF ODISHA RANJIT KUMAR GIRI	SATYABRATA SATAPATHY	//
		VS	VS	0
337	WP(C)/0004583/2023	STATE OF ODISHA DR. UMAKANTA JENA	SHASHIBHUSAN BISWAL	//
		VS	VS	0
338	WP(C)/0004584/2023	STATE OF ODISHA RABIKANTA MAHANTA	SATYABRATA SATAPATHY	//
		VS	VS	0
339	WP(C)/0004585/2023	STATE OF ODISHA JAYADEV NAIK	SATYABRATA SATAPATHY	//
		VS	VS	0
340	WP(C)/0004586/2023	STATE OF ODISHA PRIYATAMA JENA	TAPAN KUMAR BISWAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0004587/2023	STATE OF ODISHA HIMANSHU SEKHAR PANDEY VS	AJIT CHANDRA MOHAPATRA VS	// // ()
342	WP(C)/0004588/2023	STATE OF ODISHA RAMESH CHANDRA PATRA VS	PRABODHA CHANDRA NAYAK VS	// // ()
343	WP(C)/0004589/2023	ODISHA CONSTRUCTION CORP. LTD., BBSR SITANSU BHUSAN CHHATOI VS	DEEPK KUMAR MOHAPATRA VS	// // ()
344	WP(C)/0004590/2023	STATE OF ODISHA UPENDRA NAYAK VS	BRAHMANANDA TRIPATHY VS	// // ()
345	WP(C)/0004591/2023	COMMNR. CUM SECY., GENERAL ADMINISTRATION DEPT., BBSR ANADI BEHERA VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
346	WP(C)/0004592/2023	STATE OF ODISHA URBASI DHAL VS	MD. GOLAM MADANI VS	// // ()
347	WP(C)/0004593/2023	COLLECTOR AND DM, BHADRAK MANMOHAN BARAL VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
348	WP(C)/0004594/2023	STATE OF ODISHA DURGA CHARAN PADHI VS	BIBEKANANDA MAHAPATRA VS	// // ()
349	WP(C)/0004595/2023	STATE OF ODISHA AMIT MOHAMANSINGH VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
350	WP(C)/0004596/2023	STATE OF ODISHA SABITA KUMARI PATTNAIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
351	WP(C)/0004597/2023	STATE OF ODISHA SRIKANT RAUL VS	BHASKAR SAMANTARAY VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0004598/2023	KIRAN BAL VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
353	WP(C)/0004599/2023	HATIJHURI GRAM PANCHAYAT, HATIJHURI VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
354	WP(C)/0004600/2023	M/S.MEERA HOSPITAL, OMP SQUARE VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
355	WP(C)/0004601/2023	GOPAL DIGAL VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //
356	WP(C)/0004602/2023	RASANANDA DIGAL VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //
357	WP(C)/0004603/2023	SANJAYA KUMAR KONHAR VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //
358	WP(C)/0004604/2023	FAKIR CHARAN SUNDAR RAY @ PALAI VS BRANCH MANAGER, THE URBAN COOPERATIVE BANK, JAJPUR	ANJAN KUMAR BISWAL VS	// 0 //
359	WP(C)/0004605/2023	RASHMI RANJAN SAHOO VS THE SECY. TO GOVT.,H AND FW DEPT.	PRADEEP KUMAR MAHAPATRA VS	// 0 //
360	WP(C)/0004606/2023	SANDEEP KUMAR JENA VS THE SECY. TO GOVT.,H AND FW DEPT.	PRADEEP KUMAR MAHAPATRA VS	// 0 //
361	WP(C)/0004607/2023	CHITRASEN PARIDA VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	// 0 //
362	WP(C)/0004608/2023	PRASANTA KUMAR BARIK VS THE SECY. TO GOVT.,H AND FW DEPT.	PRADEEP KUMAR MAHAPATRA VS	// 0 //
363	WP(C)/0004609/2023	RASAN KUMAR SAHOO	KARUNAKAR RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0004610/2023	SUSHANT KUMAR	SUBHASHISH DAS	//
		VS	VS	0
		CENTRAL UNIVERSITY OF ODISHA, KORAPUT		//
365	WP(C)/0004611/2023	BIBHUPRASAD SWAIN	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0004612/2023	AMARJIT CHAUHAN	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0004613/2023	KAILASH CHANDRA PARIDA	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0004614/2023	LALIT KUMAR	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0004615/2023	MANAS RANJAN MOHAPATRA	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0004616/2023	UPENDRA RATH	GOPINATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0004617/2023	RABINARAYAN MISHRA	ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0004618/2023	MINAKHI BEHERA	LAXMI NARAYAN RAYATSINGH	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0004619/2023	ABDUL RAFIK	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0004620/2023	ABDUL RAFIK	SUSHANTA KUMAR JOSHI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0004621/2023	STATE OF ODISHA PITABASH NAYAK VS	KUNAL KUMAR SWAIN VS	// // 0
376	WP(C)/0004622/2023	BOARD OF SECONDARY EDUCATION, CUTTACK LOKNATH NAYAK VS	BISWANATH PATNAIK VS	// // 0
377	WP(C)/0004623/2023	BM, ODISHA GRAMYA BANK, NAYAGARH ANJALI PRABHA PANDA VS	LAXMIKANTA MOHANTY VS	// // 0
378	WP(C)/0004624/2023	STATE OF ODISHA SANJIT KUMAR BINDHANI VS	LAXMIKANTA MOHANTY VS	// // 0
379	WP(C)/0004625/2023	STATE OF ODISHA ARAKHITA GURU VS	SHASHI BHUSAN JENA VS	// // 0
380	WP(C)/0004626/2023	STATE OF ODISHA RUDNAV INFRA PVT. LTD.,HYDERABAD VS	BISMAY RAY VS	// // 0
381	WP(C)/0004627/2023	REGIONAL OFFICER, BBSR, MORT AND H, GOVT. OF INDIA RAGHUNATH PADHI VS	LAXMIKANTA MOHANTY VS	// // 0
382	WP(C)/0004628/2023	STATE OF ODISHA UMA SANKAR NANDA VS	BISWABIHARI MOHANTY VS	// // 0
383	WP(C)/0004629/2023	STATE OF ODISHA BANKABIHARI MOHANTY VS	GYANA RANJAN SETHI VS	// // 0
384	WP(C)/0004630/2023	STATE OF ODISHA DEEPAK KUMAR PATEL VS	GYANA RANJAN SETHI VS	// // 0
385	WP(C)/0004631/2023	STATE OF ODISHA GOUTTAM PRADHAN VS	GYANA RANJAN SETHI VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0004632/2023	ISWAR CHANDRA JENA VS STATE OF ODISHA	VIVEKANAND JENA VS	// 0 //
387	WP(C)/0004633/2023	M/S.MSP SPONGE IRON LTD. KOLKATA VS OPTCL, STATE GOVT. UNDERTAKING, BBSR	DIPAK KUMAR DEY VS	// 0 //
388	WP(C)/0004634/2023	RASMITA JENA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
389	WP(C)/0004635/2023	MUKTIKANTA SAHOO VS AO, UNION BANK OF INDIA, CUTTACJK	LAXMINARAYAN PATEL VS	// 0 //
390	WP(C)/0004636/2023	DURGA ORAM VS THE CHAIRMAN CUM MANAGING DIRECTOR, CMD, BURLA	PABITRA KUMAR NAYAK VS	// 0 //
391	WP(C)/0004637/2023	BANKA BARIHA VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
392	WP(C)/0004638/2023	PRASANT KUMAR BISOYI VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //
393	WP(C)/0004639/2023	BASANTA SAHOO VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	// 0 //
394	WP(C)/0004640/2023	MUNIDHAR BARIHA VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
395	WP(C)/0004641/2023	JAGANNATH PADHY VS STATE OF ODISHA	BINOD KUMAR PANIGRAHI VS	// 0 //
396	WP(C)/0004642/2023	SUKANTI BARIHA VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
397	WP(C)/0004643/2023	SUVALAXMI NAYAK	NIRANJAN LENKA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0004644/2023	MADHUSUDAN KUMBHAR	PRASANNA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0004645/2023	PADMANABHA NAYAK	RABINDRANATH PRUSTY	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0004646/2023	DEBABRATA DEBADARSAN PALEI	SUKANTA KUMAR NAYAK	//
		VS	VS	0
		SUBHAKANTI PATRA		//
401	WP(C)/0004647/2023	SATYABANDHU DAS	PITAMBAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0004648/2023	PRASSANA KUMAR SAHOO	BIDYALOK MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0004649/2023	GUPTA PENTHIA	RABINDRANATH PRUSTY	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0004650/2023	ISWAR PUJARI	RABINDRANATH PRUSTY	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0004651/2023	DILLIP KUMAR MISHRA	BIDYALOK MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0004652/2023	MURALIDHAR SWAIN	ATMAJIT MANMITH DAS	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0004653/2023	BAISHNAB CHARAN DASH	BIDYALOK MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0004654/2023	ISWAR PUJARI	RABINDRANATH PRUSTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0004655/2023	STATE OF ODISHA BHAGIRATHI BEHERA VS	BIDYALOK MOHAPATRA VS	// // ()
410	WP(C)/0004656/2023	STATE OF ODISHA NABIN HARIJAN VS	RABINDRANATH PRUSTY VS	// // ()
411	WP(C)/0004657/2023	STATE OF ODISHA BRINDABAN TILKIES, PURIGHAT VS	KAJAL SAHOO VS	// // ()
412	WP(C)/0004658/2023	JOINT COMMNR. OF STATE TAX, CUTTACK RAMANATH NAYAK VS	RABINDRANATH PRUSTY VS	// // ()
413	WP(C)/0004659/2023	STATE OF ODISHA SHYAMAPADA BOSE VS	AMIT PRASAD BOSE VS	// // ()
414	WP(C)/0004660/2023	STATE OF ODISHA ARUN KUMAR PANIGRAHI VS	PRAVASH CH.JENA VS	// // ()
415	WP(C)/0004661/2023	STATE OF ODISHA PRAFULLA KUMAR BISWAL VS	SIDHARTHA SANKAR RAY VS	// // ()
416	WP(C)/0004662/2023	STATE OF ODISHA HIMANSU PRADHAN VS	AMIT PRASAD BOSE VS	// // ()
417	WP(C)/0004663/2023	STATE OF ODISHA MAA JAGAT JANANI WSHG (SELF HELP GROUP), JAWAHAR NAGAR, Bhubaneswar VS	ANANT MOHANTY VS	// // ()
418	WP(C)/0004664/2023	STATE OF ODISHA NIRANJAN BHOL VS	KAPILA CHARAN NAYAK VS	// // ()
419	WP(C)/0004665/2023	STATE OF ODISHA DR.BADAL KUMAR SINGH VS UNION OF INDIA	PRAVASH CHANDRA JENA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0004666/2023	DEBASINI BARIK VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
421	WP(C)/0004667/2023	BHAGABAN SAHOO VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //
422	WP(C)/0004668/2023	RANJAN KUMAR SAHOO VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
423	WP(C)/0004669/2023	SARAT KUMAR SAHU VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
424	WP(C)/0004670/2023	SISIR KUMAR SITHA VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
425	WP(C)/0004671/2023	ANTARYAMI DHAL VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
426	WP(C)/0004672/2023	LAXMIDHAR SATAPATHY VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
427	WP(C)/0004673/2023	BIJAYA KUMAR AGARWALA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
428	WP(C)/0004674/2023	BIVASINI NAYAK VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
429	WP(C)/0004675/2023	NABA KISHORE MALLIK VS UNION OF INDIA	SASWATI MOHAPATRA VS	// 0 //
430	WP(C)/0004676/2023	KESHAB SAHU VS R.T.O, KEONJHAR	BRAJA MOHAN SARANGI VS	// 0 //
431	WP(C)/0004677/2023	SANANDA MEHER	DIGAMBARA MISHRA	//

ORISSA HIGH COURT**FILING REPORT AS ON :14/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
432	WP(C)/0004678/2023	ELECTION OFFICER, ODISHA STATE HANDLOOM WEAVERS COOP. SOCIETY LTD. BANSHIDHAR PARHI	NIRANJAN BISWAL	//
		VS	VS	0
433	WP(C)/0004679/2023	STATE OF ODISHA BALARAM KESWANI	BRAJA MOHAN SARANGI	//
		VS	VS	0
434	WP(C)/0004680/2023	R.T.O.ROURKELA SADASIBA NAYAK	BRAJA MOHAN SARANGI	//
		VS	VS	0
435	WP(C)/0004681/2023	STATE OF ODISHA SUKANTI BARIK	MANOJ KUMAR PATI	//
		VS	VS	0
436	WP(C)/0004682/2023	STATE OF ODISHA SUBASISH ACHARYA	PRATEK PARIJA	//
		VS	VS	0
437	WP(C)/0004683/2023	UNION OF INDIA MOHAN SINGH CHAUHAN	BHABANI PRASAD SAMAL	//
		VS	VS	0
438	WP(C)/0004684/2023	MITASHA SINGH SANTANU KUMAR PRADHAN	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
439	WP(C)/0004685/2023	STATE OF ODISHA UPENDRA SAHU	SHARMISTHA SAMAL	//
		VS	VS	0
440	WP(C)/0004686/2023	THE ADDL. COMMNR. SETTLEMENT OF CONSOLIDATION, BERHAMPUR ASHOK KUMAR MISHRA	BINOD KUMAR PANIGRAHI	//
		VS	VS	0
441	WP(C)/0004687/2023	STATE OF ODISHA SUSMITA HOTA	AJIT KUMAR MOHANTY	//
		VS	VS	0
442	WP(C)/0004688/2023	STATE OF ODISHA UPENDRA SAHU	SHARMISTHA SAMAL	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :14/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0004689/2023	THE ADDL. COMMNR., SETTLEMENT AND CONSOLIDATION, BERHAMPUR EKADASI PRADHAN VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// // ()
444	WP(C)/0004690/2023	RISHANSHU KUMAR VAIDYA VS UNION OF INDIA	UMESH CHANDRA MOHANTY VS	// ()
445	WP(C)/0004691/2023	AJAY KUMAR SUBUDHI VS STATE OF ODISHA	BISWARANJAN PARAMGURU VS	// ()
446	WP(C)/0004692/2023	SNEHALATA PANDAB VS STATE OF ODISHA	NIRMAL KISHORE RATH VS	// ()
447	WP(C)/0004693/2023	RAJESH KUMAR GIRI VS BRANCH MANAGER, INDUSIND BANK, CONSUMER FINANCE DIVN.,BALASORE	RABIN CHANDRA DAS VS	// ()
448	WP(C)/0004694/2023	RANJAN KUMAR GARHNAYAK VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// ()
449	WP(C)/0004695/2023	ASHOK KUMAR MEHER VS COMMISSIONER OF SALES TAX AND GST, ODISHA	KSHIROD KUMAR SAHOO VS	// ()
450	WPCRL/0000018/2023	LILABATI SETHY VS STATE OF ODISHA	GOKULANANDA MOHAPATRA VS	/ /0 ()
451	ABLAPL/0001698/2023	TAPAS KUMAR GHOSH VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MARINE PS AT JAMBO /33 /2023 ()
452	ABLAPL/0001699/2023	BISWANATH SEULA VS STATE OF ODISHA(VIG.)	BHAGABAT PRASAD RATH VS	/ /0 ()
453	ABLAPL/0001700/2023	BIPIN CHANDRA DAS VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	/ /0 ()

ORISSA HIGH COURT**FILING REPORT AS ON :14/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0001701/2023	GANESH KHATEI @ GHANI KHATEI VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	PURUSHOTTAMPUR /150 /2018 () //
455	ABLAPL/0001702/2023	KALU KHAN @ ATTAURA RAHEMAN KHAN VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	RAMACHANDAPUR /27 /2023 () //
456	ABLAPL/0001703/2023	NAKULA BEHERA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	INDUASTRIAL,NISA /6 /2023 () //
457	ABLAPL/0001704/2023	SUNIL KUMAR NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /40 /2023 () //
458	ABLAPL/0001705/2023	BAISHNABA CHIRGUN VS STATE OF ODISHA	JAGABANDHU SAHU VS	BIJEPUR /23 /2023 () //
459	ABLAPL/0001706/2023	RAJESH SINGH VS STATE OF ODISHA	ANURAG PATI VS	CHAULIAGANJA /406 /2019 () //
460	ABLAPL/0001707/2023	DUMAR HARIJAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MAIDALPUR /7 /2023 () //
461	ABLAPL/0001708/2023	DEEPAK NAYAK VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	LALBAG /23 /2023 () //
462	ABLAPL/0001709/2023	SAGAR CHAMPATI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA SADAR /45 /2023 () //
463	ABLAPL/0001710/2023	ALOK DAS VS STATE OF ODISHA	JITENDRA KUMAR BEHERA VS	PADAMPUR /29 /2023 () //
464	ABLAPL/0001711/2023	DUSHMANTA SAHU VS STATE OF ODISHA	DEBENDRA KUMAR DHAR VS	PARJANG /52 /2023 () //
465	ABLAPL/0001712/2023	DEBASISH RATHA	DEEPAK KU SAHOO	MARSHAGHAI /60 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :14/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	ABLAPL/0001713/2023	STATE OF ODISHA K. LOKANATH	JYOTIRMAYA SAHOO	// GOLANTHARA (BERHAMPUR) /4 /2023
		VS	VS	()
467	ABLAPL/0001714/2023	STATE OF ODISHA TUAN @ GOPAL MAHARANA	DEEPAK KU SAHOO	// KENDRAPARA /22 /2023
		VS	VS	()
468	ABLAPL/0001715/2023	STATE OF ODISHA GOUTAM PRADHAN	BIRABAR GANTHIA	// BALIMI /7 /2018
		VS	VS	()
469	ABLAPL/0001716/2023	STATE OF ODISHA BIRANCHI SAHOO	BIBHUTI RANJAN MOHANTY	// / /0
		VS	VS	()
470	ABLAPL/0001717/2023	STATE OF ODISHA SUMATI MANTRI	ANJAN KUMAR BISWAL	// BADSAAHI /285 /2022
		VS	VS	()
471	ABLAPL/0001718/2023	STATE OF ODISHA ROHIT YADAV	BIJAYA KUMAR RAGADA	// BRAJARAJNAGAR /394 /2022
		VS	VS	()
472	ABLAPL/0001719/2023	STATE OF ODISHA MARKANDA SAMANTARAY	AMLAN SHAKTI PAUL	// PAHALA /14 /2023
		VS	VS	()
473	ABLAPL/0001720/2023	STATE OF ODISHA RANJAN APATA	BASANTA KUMAR DAS	// HINJILI (CHATRAPUR) /82 /2023
		VS	VS	()
474	ABLAPL/0001721/2023	STATE OF ODISHA AYUSMAN TURUK	BISWARANJAN MAHARATHA	// KAKIRIGUMMA /95 /2022
		VS	VS	()
475	ABLAPL/0001722/2023	STATE OF ODISHA BADAL THAPPA CHHATRI	AKSHAYA KUMAR SAHOO	// DEOGARH /77 /2023
		VS	VS	()
476	ABLAPL/0001723/2023	STATE OF ODISHA AKSHAYA SINGH	RAKESH KUMAR MALLICK	// / /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :14/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0001724/2023	STATE OF ODISHA SUSANTA NAIK @ BASHA VS	AKSHAYA KUMAR SAHOO VS	// BARKOTE /247 /2022 ()
478	ABLAPL/0001725/2023	STATE OF ODISHA ABHIMANYU PRADHAN VS	AMITAV TRIPATHY VS	// FATEGARH /17 /2023 ()
479	ABLAPL/0001726/2023	STATE OF ODISHA DHIRAJ PANDA VS	PRASANTA KUMAR NANDA VS	// LAXMISAGAR P.S. /448 /2022 ()
480	ABLAPL/0001727/2023	STATE OF ODISHA KHAGENDRA DALEI @ KARUNAKAR DALEI VS	PRAVASH CHANDRA JENA VS	// JALESWAR /50 /2023 ()
481	ABLAPL/0001728/2023	STATE OF ODISHA MANAS KUMAR PATTNAYAK VS	AMITAV TRIPATHY VS	// MAHILA P.S.(BBSR) /18 /2023 ()
482	ABLAPL/0001729/2023	STATE OF ODISHA PRASHANTA MALIK VS	RAKESH KUMAR ROUSTRAY VS	// BADAMBADI /316 /2022 ()
483	ABLAPL/0001730/2023	STATE OF ODISHA BHAGIRATHI SAHOO VS	HARI PRASAD OJHA VS	// ODAGAON /24 /2023 ()
484	ABLAPL/0001731/2023	STATE OF ODISHA NAKULA NAIK VS	CHANDAN SAMANTARAY VS	// JARADA /44 /2023 ()
485	ABLAPL/0001732/2023	STATE OF ODISHA LAXMAN SAHU VS	SHAKTIDHAR MISHRA VS	// MAHILA (BERHAMPUR) /16 /2023 ()
486	ABLAPL/0001733/2023	STATE OF ODISHA RADHAKANTA SHAW VS	AMIT BISWAL VS	// BARIPADA TOWN /285 /2015 ()
487	ABLAPL/0001734/2023	STATE OF ODISHA GOPINATH PANGI VS STATE OF ODISHA	AMIT BISWAL VS	// PADWA /109 /2022 () //

ORISSA HIGH COURT**FILING REPORT AS ON :14/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0001735/2023	BHARATI SHAW VS STATE OF ODISHA	AMIT BISWAL VS	BARIPADA TOWN /285 /2015 () //
489	ABLAPL/0001736/2023	SANJAYA SAHU @ SANJAYA KUMAR SAHOO VS STATE OF ODISHA	SUJIT KUMAR SWAIN VS	KANDHEIGOLE /31 /2023 () //
490	ABLAPL/0001737/2023	KUSA KHATEI @ KRUSHNA CHANDRA KHATEI VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	AIR FIELD P.S. /29 /2023 () //
491	ABLAPL/0001738/2023	GOLEKHA @ GOLAK MAJHI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	MAHILA P.S. BUXIBAZAR /148 /2022 () //
492	ABLAPL/0001739/2023	SABITA BHOI @ NANDI BHOI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KANAS /183 /2022 () //

ORISSA HIGH COURT

MISC CASES FILED on :14/02/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	5/2023 SAO/21/2015	DAYA SHANKARA SAHU@JAYA SANKARA SAHU-MP	
2	5/2023 WPCRL/18/2023	LILABATI SETHY-MP	GOKULANANDA MOHAPATRA
3	15/2023 MSA/3/2023	UMA SANKAR SAHU-MP	PRADIPTA KUMAR MOHANTY(SR. ADV.)
4	16/2023 MSA/3/2023	UMA SANKAR SAHU-MP	PRADIPTA KUMAR MOHANTY(SR. ADV.)
5	17/2023 MSA/3/2023	UMA SANKAR SAHU-MP	PRADIPTA KUMAR MOHANTY(SR. ADV.)
6	44/2023 CMAPL/118/2023	PRADIPTA KU.MISHRA-MP	ADV.
7	45/2023 CMAPL/121/2023	DASARATH KISAN-MP	DIPTI REKHA NANDA
8	45/2023 CONTC/2357/2022	KALANDI CHARAN NATH-MP	
9	46/2023 CMAPL/124/2023	ANGUL DISTRICT TRUCK OWNERS ASSOCIATION-MP	ADV.
10	55/2023 RPFAM/47/2023	SANDIP KUMAR SWAIN-MP	ABHIRAM SWAIN
11	56/2023 RPFAM/48/2023	KRUSHNA CHANDRA PATRA-MP	LAXMIDHAR DASH
12	59/2023 CRLMP/1646/2022	V.RABINDRANATH PATRO-MP	SARADA PRASAD DASH
13	60/2023 CRLMP/316/2023	DAMODAR PANIGRAHI-MP	PRAVASH CHANDRA JENA
14	61/2023 MATA/73/2017	PRADYUMNA KU.JENA-MP	M/S.S.C.SAMANTARAY
15	79/2023 TRP(C)/66/2023	SUPRAVA PANDA @ MISHRA-MP	SASMITA NANDA
16	114/2023 FAO/516/2022	JHUNU MANDAL-MP	DEBASISH PATNAIK
17	114/2023 CRLREV/80/2023	BALARAM MALLICK-MP	PRAVASH CHANDRA JENA
18	115/2023 FAO/520/2022	LULU @ RULU RAO-MP	DEBASISH PATNAIK
19	115/2023 CRLREV/80/2023	BALARAM MALLICK-MP	PRAVASH CHANDRA JENA
20	116/2023 FAO/512/2022	MANAGER LEGAL M/S.RELIANCE GENERAL INSURANCE COMPANY LTD.-MP	
21	116/2023 CRLREV/81/2023	ASHOK KUMAR BISOI-MP	LINGARAJ SARANGI
22	117/2023 FAO/511/2022	THE MANANAGER, LEGAL, M/S. RELIANCE G.I.CO. LTD.-MP	MP DUTTA
23	118/2023 FAO/513/2022	MANAGER LEGAL M/S.RELIANCE GENERAL INSURANCE COMPANY LTD.-MP	
24	119/2023 FAO/40/2020	BIJAY KUMAR OJHA-MP	DILLIP KUMAR MOHAPATRA
25	120/2023 FAO/436/2022	MANAGER(LEGAL),ICICI LOMARD GENERAL INSURANCE COMPANY LTD.-MP	
26	121/2023	MANAGER LEGAL,M/S. CHOLAMANDALAM MS GENERAG INSURANCE COMPANY LTD.-MP	

27	FAO/73/2023 122/2023	MANAGER,LEGAL ,ICICI LOMARD GENERAL INSURANCE	G.P.DUTTA
28	FAO/75/2023 123/2023	MANAGER, M/S. NEW INDIA ASSURANCE COMPANY LTD	G.P.DUTTA
29	FAO/74/2023 124/2023	MANAGER, M/S. NEW INDIA ASSURANCE COMPANY LTD	G.P.DUTTA
30	FAO/76/2023 158/2023	TARAMANI BARIK-MP	SATYAJIT MUKHERJEE
31	RSA/56/2023 159/2023	TARAMANI BARIK-MP	SATYAJIT MUKHERJEE
32	RSA/56/2023 160/2023	THABIRA ROUT-MP	M/S.AMIT PR.BOSE
33	RSA/37/2010 161/2023	SHYAM SUNDAR MOHANTY-MP	DWARIKA PRASAD MOHANTY
34	RSA/57/2023 161/2023	DILESWARI PRADHAN-MP	SOUMENDRA PATTANAIAK
35	CMP/164/2023 162/2023	PRASANNA KUMAR PANDA-MP	SIBA NARAYAN BISWAL
36	CMP/1324/2019 163/2023	NISIKANTA SETHI-MP	SURYAKANTA DWIBEDI
37	CMP/165/2023 164/2023	SADHURAM SAHU-MP	SUBHADUTTA ROURAY
38	CMP/181/2021 210/2023	NEW INDIA ASSURANCE COMPANY LTD.-MP	SUBRAT SATPATHY
39	MACA/114/2023 211/2023	THE DIVL. MANAGER, NEW INDIA ASSURANCE CO. LTD.	G.P.DUTTA
40	MACA/115/2023 212/2023	D.M.,M/S.RELIANCE GENERAL INSURANCE COMPANY LTD	G.P.DUTTA
41	MACA/769/2022 213/2023	M/S.CHOLAMANDALAM GENERAL INSURANCE COMPANY	G.P.DUTTA
42	MACA/773/2022 214/2023	CHOLAMANDALAM MS G.I.CO. LTD.-MP	G.P DUTTA
43	MACA/772/2022 215/2023	THE DIVL. MANAGER, RELIANCE G.I.CO. LTD.-MP	G.P DUTTA
44	MACA/116/2023 216/2023	CHOLAMANDALAM MS G.I.CO. LTD.-MP	G.P DUTTA
45	MACA/117/2023 217/2023	M/S. NATIONAL INSURANCE CO. LTD.-MP	G.P DUTTA
46	MACA/118/2023 218/2023	M/S. ORIENTAL INSURANCE CO. LTD.-MP	G.P DUTTA
47	MACA/119/2023 219/2023	THE DIVL. MANAGER, THE NEW INDIA ASSURANCE CO.	G.P.DUTTA
48	MACA/120/2023 220/2023	HDFC ERGO GENERAL INSURANCE CO. LTD.-MP	G.P DUTTA
49	MACA/123/2023 221/2023	HDFC ERGO GENERAL INSURANCE CO. LTD.-MP	G.P.DUTTA
50	MACA/124/2023 222/2023	HDFC ERGO GENERAL INSURANCE CO. LTD.-MP	G.P.DUTTA
51	MACA/125/2023 273/2023	MANOJ KUMAR PANDA-MP	NEELAKANTHA PANDA, S.P.DAS
52	BLAPL/10686/2022 274/2023	BIJU MAHAKUL-MP	AKSHAYA KUMAR SAHOO
53	BLAPL/9971/2022 275/2023	KABULA KHAN-MP	NARENDRA KUMAR LENKA
54	BLAPL/750/2023 276/2023	CHILU @ SANJEEV KUMAR PRUSTY-MP	ASHOK PATTANAIAK, B.P.PRADHAN
55	BLAPL/9554/2022 277/2023	PRATAP NAIK-MP	SABYASACHI MISHRA, SUJIT KUMAR DAS, A.MOHAN
56	BLAPL/11149/2022 278/2023	SARAFRAJ@SARAT RAJ-MP	SUCHIT KUMAR NAYAK
57	BLAPL/12912/2022 279/2023	MALLIKA SABAT-MP	MANDAKINI PANDA
	BLAPL/3930/2022		

58	390/2023 ABLAPL/5724/2020	JITEN PATASANI-MP	
59	391/2023 ABLAPL/6172/2022	DINESH RAO-MP	
60	392/2023 CRLA/189/2023	PRAVAKAR SWAIN @ SUBUDHI-MP	KODANDA KUMAR BHUYAN
61	393/2023 ABLAPL/15578/2022	HABIBUR @ SK.HABIBUR-MP	
62	393/2023 CRLA/190/2023	SARASWATI SAHOO-MP	SIDHARTHA SAMAL
63	394/2023 ABLAPL/9574/2022	PRADEEP KUMAR PALAI-MP	
64	394/2023 CRLA/191/2023	MRUTUNJAYA DASH-MP	S.S.RAY (2)
65	395/2023 ABLAPL/16323/2022	BETA @ RABI HEMBRAM-MP	
66	395/2023 CRLA/191/2023	MRUTUNJAYA DASH-MP	S.S.RAY (2)
67	396/2023 ABLAPL/49/2023	NANDA @ PRASANNA KUMAR LENKA-MP	
68	396/2023 CRLA/238/2022	DAMBARUDHARA BHATRA@DAMBARU-MP	JYOTIRMAYA SAHOO
69	397/2023 CRLA/571/2019	UMA CHARAN MOHANTY-MP	M/S.J.K.PANDA S.S.DASH B.KARNA A.P.DASH
70	397/2023 ABLAPL/1676/2022	MILU @ SARADA PRASAD NAYAK-MP	ANUGRAHA NARAYAN SAMANTARAY
71	398/2023 ABLAPL/6941/2021	NISHITHA RANJAN NANDA-MP	PUSPAMITRA MOHAPATRA
72	398/2023 CRLA/192/2023	PURNA CHANDRA DAS-MP	BISWA KUMAR MISHRA
73	399/2023 CRLA/192/2023	PURNA CHANDRA DAS-MP	BISWA KUMAR MISHRA
74	399/2023 ABLAPL/406/2023	KAMALALOCHAN GIRI-MP	
75	400/2023 CRLA/27/2023	SK. MAMUD @ MABUD @ MABOOD-MP	AMULYA RATNA PANDA
76	400/2023 ABLAPL/10958/2022	MIR MAIRAJ-MP	
77	401/2023 CRLA/193/2023	MADAN OJHA-MP	KASHINATH PATTANAIK
78	401/2023 ABLAPL/5596/2022	BUDHIRAM DAS-MP	
79	402/2023 ABLAPL/16424/2022	RASMITA MALLICK-MP	
80	402/2023 CRLA/193/2023	MADAN OJHA-MP	KASHINATH PATTANAIK
81	403/2023 CRLA/798/2022	GUDU NAIK-MP	SATYA NARAYAN MISHRA 4
82	404/2023 CRLA/36/2021	AMAR GHADEI @ AMARA GHADEI-MP	N.N.MOHAPATRO
83	405/2023 CRLA/48/2021	PRASANT GHADEI-MP	N.N.MOHAPATRA
84	406/2023 CRLA/770/2021	SANDHYARANI MAJHI-MP	M/S. RAMESH SAHOO, S.PRADHAN
85	407/2023 CRLA/101/2009	UDAYANATH SAHOO-MP	M/S.B.B.ROUTRAY
86	567/2023 WA/229/2023	STATE OF ODISHA-MP	MANOJ KU KHUNTIA(A.G.A)
87	568/2023 WA/229/2023	STATE OF ODISHA-MP	MANOJ KU KHUNTIA(A.G.A)
88	569/2023 WA/229/2023	STATE OF ODISHA-MP	MANOJ KU KHUNTIA(A.G.A)
89	570/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.

90	WA/228/2023 571/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
91	WA/228/2023 572/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
92	WA/228/2023 573/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA(A.G.A)
93	WA/230/2023 574/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA(A.G.A)
94	WA/230/2023 575/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA(A.G.A)
95	WA/233/2023 576/2023	UJJALA PRAVA SAHU-MP	JYOTI PATNAIK
96	WA/232/2023 577/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA(A.G.A)
97	WA/232/2023 578/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA(A.G.A)
98	WA/231/2023 579/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
99	WA/231/2023 580/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
100	WA/231/2023 581/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
101	WA/234/2023 582/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR. S.C.(S AND ME)
102	WA/234/2023 583/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR. S.C.(S AND ME)
103	WA/234/2023 584/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR. S.C.(S AND ME)
104	WA/234/2023 585/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR. S.C.(S AND ME)
105	WA/235/2023 586/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
106	587/2023 CRLMC/838/2023	NIRMAL DAS-MP	PRIYA RANJAN SINGH
107	587/2023 WA/235/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
108	588/2023 CRLMC/841/2023	JITENDRA BARIK-MP	SIDHARTHA DAS
109	588/2023 WA/235/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
110	589/2023 WA/236/2023	STATE OF ODISHA-MP	MANOJ KU KHUNTIA,A.G.A
111	589/2023 CRLMC/841/2023	JITENDRA BARIK-MP	SIDHARTHA DAS
112	590/2023 WA/236/2023	STATE OF ODISHA-MP	MANOJ KU KHUNTIA,A.G.A
113	590/2023 CRLMC/842/2023	MINARVA SAHOO-MP	ABHIRAM SWAIN
114	591/2023 WA/236/2023	STATE OF ODISHA-MP	MANOJ KU KHUNTIA,A.G.A
115	591/2023 CRLMC/843/2023	MANOJ PRADHAN-MP	ANUPAM DASH
116	592/2023 WA/237/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
117	592/2023 CRLMC/844/2023	RANJAN HALDAR-MP	JUGALA KISHORE PANDA
118	593/2023 CRLMC/847/2023	DEBANANDA BEHERA-MP	SOUBHAGYA KUMAR DASH
119	593/2023 WA/237/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
120	594/2023 CRLMC/848/2023	GOUTAM PRADHAN-MP	BIPLAB KUMAR DASH

121	594/2023 WA/238/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
122	595/2023 CRLMC/852/2023	ASHOK KUMAR NAYAK-MP	L.N.RAYATSINGH
123	595/2023 WA/237/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
124	596/2023 WA/238/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
125	596/2023 CRLMC/109/2023	CHITTARANJAN SETHY-MP	
126	597/2023 CRLMC/856/2023	SANJIT NAIK-MP	SUNIL KUMAR PANDA
127	597/2023 WA/238/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
128	598/2023 CRLMC/859/2023	AKHSYA KUMAR GOCHHI-MP	PRASANTA KUMAR SAHOO
129	598/2023 WA/238/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
130	599/2023 WA/233/2023	UJJALA PRAVA SAHU-MP	JYOTI PATNAIK
131	599/2023 CRLMC/860/2023	MAGA BEHERA-MP	
132	600/2023 WA/241/2023	TRILOCHAN SINGH-MP	ASHOK KUMAR MOHAPATRA (1)
133	600/2023 CRLMC/862/2023	MAGA BEHERA-MP	
134	601/2023 WA/239/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
135	601/2023 CRLMC/863/2023	PRASANNA SRICHANDAN-MP	BASUDEV PUJARI
136	602/2023 CRLMC/865/2023	SUNIL KUMAR BEHERA-MP	RASHMI RANJAN SWAIN
137	602/2023 WA/242/2023	TRILOCHAN SINGH-MP	ASHOK KUMAR MOHAPATRA (1)
138	603/2023 CRLMC/866/2023	KHAGESWAR MALLICK-MP	RASHMI RANJAN SWAIN
139	603/2023 WA/239/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
140	604/2023 WA/239/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
141	604/2023 CRLMC/867/2023	SUBRAT LUHA-MP	RASHMI RANJAN SWAIN
142	605/2023 WA/239/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
143	605/2023 CRLMC/868/2023	SANTOSH KUMAR SETHY-MP	RASHMI RANJAN SWAIN
144	606/2023 WA/243/2023	TRILOCHAN SINGH-MP	ASHOK KUMAR MOHAPATRA (1)
145	607/2023 WA/244/2023	RANJAN KUMAR SWAIN-MP	CHINMOY PATRA
146	608/2023 WA/246/2023	THE DIRECTOR GENERAL, EMPLOYEES STATE INSURANCE CORPORATION	CHINMOY PATRA
147	609/2023 WA/245/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A
148	610/2023 WA/245/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A
149	611/2023 WA/245/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A
150	612/2023 WA/248/2023	ODISHA PUBLIC SERVICE COMMISSION-MP	SHASHI BHUSAN JENA
151	613/2023 WA/247/2023	ADDL. CHIEF SECY., WATER RESOURCES DEPT.-MP	BIBHU PRASAD TRIPATHY, A.G.A.
152	614/2023	ADDL. CHIEF SECY., WATER RESOURCES DEPT.-MP	BIBHU PRASAD TRIPATHY, A.G.A.

153	WA/247/2023 615/2023 WA/247/2023	ADDL. CHIEF SECY., WATER RESOURCES DEPT.-MP	BIBHU PRASAD TRIPATHY, A.G.A.
154	616/2023 WA/250/2023	ADDL. CHIEF SECY., WATER RESOURCE,DEPT-MP	BIBHU PRASAD TRIPATHY, A.G.A.
155	617/2023 WA/250/2023	ADDL. CHIEF SECY., WATER RESOURCE,DEPT-MP	BIBHU PRASAD TRIPATHY, A.G.A.
156	618/2023 WA/250/2023	ADDL. CHIEF SECY., WATER RESOURCE,DEPT-MP	BIBHU PRASAD TRIPATHY, A.G.A.
157	1978/2023 WP(C)/4473/2023	RAMA CHANDRA SETHI-MP	DHARMENDRA SETHY
158	1979/2023 WP(C)/4474/2023	RABINARAYAN JENA-MP	DEEPALI MAHAPATRA
159	1980/2023 WP(C)/4477/2023	SUBASH CHANDRA JENA-MP	JAYDEEP PAL
160	1981/2023 WP(C)/4480/2023	SARASWATI SISHU MANDIRA, CUTTACK-MP	BIBHUTI BHUSAN CHOUDHURY
161	1982/2023 WP(C)/4479/2023	SUDHAKAR SATAPATHY-MP	JAYDEEP PAL
162	1983/2023 WP(C)/4482/2023	JOGENDRA SAHOO-MP	MIHIR SEKHAR SAHOO
163	1984/2023 WP(C)/4481/2023	SNIGDHA MOHANTY-MP	BIDESH RANJAN BEHERA
164	1985/2023 WP(C)/4485/2023	NILAMANI PRUSTY-MP	SANTOSH KUMAR SAMANTARAY
165	1986/2023 WP(C)/4486/2023	PRASANTA KUMAR BEHERA-MP	KANANBALA ROY CHOUDHURY
166	1987/2023 WP(C)/4487/2023	PRAKASH CHANDRA PRUSTY-MP	SANTOSH KUMAR SAMANTARAY
167	1988/2023 WP(C)/4488/2023	ABHIJIT PANIGRAHI-MP	KANANBALA ROY CHOUDHURY
168	1989/2023 WP(C)/4489/2023	RAICHARAN SETHY-MP	SANTOSH KUMAR SAMANTRAY
169	1990/2023 WP(C)/4491/2023	DHARANI SETHY-MP	SANTOSH KUMAR SAMANTRAY
170	1991/2023 WP(C)/4490/2023	HEMANTA KUMAR NAYAK-MP	KANANBALA ROY CHOUDHURY
171	1992/2023 WP(C)/4492/2023	RABINDRA KUMAR SAHOO-MP	SANTOSH KUMAR SAMANTRAY
172	1993/2023 WP(C)/16462/2014	M/S KAMAL JEET SINGH-MP	M/S.SIDHESWAR MOHANTY
173	1994/2023 WP(C)/4496/2023	CHITRASEN DAS-MP	PRABODHA CHANDRA NAYAK
174	1995/2023 WP(C)/4499/2023	RANJIT KUMAR DASH-MP	PRABODHA CHANDRA NAYAK
175	1996/2023 WP(C)/4509/2023	SK. KAMIRUDDIN-MP	SHIVSANKAR MOHANTY
176	1997/2023 WP(C)/4511/2023	LAXMAN MALLICK-MP	TRILOCHAN PANIGRAHI
177	1998/2023 WP(C)/4510/2023	SOLAR AIR PRODUCTS PVT. LTD., ANGUL-MP	MITALEE JESTHI
178	1999/2023 WP(C)/4510/2023	SOLAR AIR PRODUCTS PVT. LTD., ANGUL-MP	MITALEE JESTHI
179	2000/2023 WP(C)/4512/2023	SK. SAFIKUDDIN-MP	SHIVSANKAR MOHANTY
180	2001/2023 WP(C)/4513/2023	BALABHADRA MALLICK-MP	TRILOCHAN PANIGRAHI
181	2002/2023 WP(C)/4514/2023	SK. TAJUDDIN AHMED-MP	SHIVSANKAR MOHANTY
182	2003/2023 WP(C)/4517/2023	SAGAR MALLICK-MP	TRILOCHAN PANIGRAHI
183	2004/2023 WP(C)/4520/2023	RAMA CHANDRA MALLICK-MP	TRILOCHAN PANIGRAHI

184	2005/2023 WP(C)/4521/2023	DR. PURNA CHANDRA SAHOO-MP	SHIB SHANKAR MOHANTY
185	2006/2023 WP(C)/188/2020	HARISH CHANDRA BISWAL-MP	MANAS PATI
186	2007/2023 WP(C)/4527/2023	ANITA SAHOO-MP	BIRAJA PRASANNA DAS
187	2008/2023 WP(C)/4528/2023	ABHAYA KUMAR ROUT-MP	BIMBISAR DASH
188	2009/2023 WP(C)/3090/2023	KALINGA SPONGE IRON LTD., SUNDARGARH-MP	
189	2010/2023 WP(C)/4529/2023	M/S. SANJAY UDYOG PVT. LTD., JHARKHAND-MP	SUBIR PALIT
190	2011/2023 WP(C)/918/2023	RANJAN KUMAR PANDA-MP	DURGESH NARAYAN RATH
191	2012/2023 WP(C)/4535/2023	RAMAKANTA PAIK-MP	ARJUNA CHARANA BEHERA
192	2013/2023 WP(C)/1992/2023	SUNIL KUMAR PANDA-MP	DURGESH NARAYAN RATH
193	2014/2023 WP(C)/4536/2023	HARISHCHANDRA NAIK-MP	ARJUNA CHARANA BEHERA
194	2015/2023 WP(C)/1546/2023	BISWAJIT NAYAK-MP	SRINIVAS MOHANTY
195	2016/2023 WP(C)/4538/2023	BISIKESHAN PAIK @ BISI KESAN PAIK-MP	ARJUNA CHARANA BEHERA
196	2017/2023 WP(C)/4540/2023	BHAGABAN MALIK-MP	ARJUNA CHARANA BEHERA
197	2018/2023 WP(C)/4542/2023	BRUNDABAN PAIK-MP	ARJUNA CHARANA BEHERA
198	2019/2023 WP(C)/4544/2023	GURUBARU PAIK-MP	ARJUNA CHARANA BEHERA
199	2020/2023 WP(C)/4547/2023	RABINDRA KUMAR DAS-MP	UMESH CHANDRA MOHANTY
200	2021/2023 WP(C)/4548/2023	TUNA NAYAK-MP	ARJUNA CHARANA BEHERA
201	2022/2023 WP(C)/4552/2023	ABHIRAM NAYAK-MP	ARJUNA CHARANA BEHERA
202	2023/2023 WP(C)/4553/2023	SANJUKTA BHARASAGAR-MP	NIRANJAN HOTA
203	2024/2023 WP(C)/4554/2023	JAGANNATH BEHERA-MP	SIBANARAYAN BISWAL
204	2025/2023 WP(C)/4556/2023	JAGANNATH PAIK-MP	ARJUNA CHARANA BEHERA
205	2026/2023 WP(C)/4559/2023	RAJENDRA KUMAR NAYAK-MP	ARJUNA CHARANA BEHERA
206	2027/2023 WP(C)/4561/2023	BISWAJITA BEHERA-MP	ACHARYA KUMAR PANDEY
207	2028/2023 WP(C)/4567/2023	M/S SURESH CHANDRA SAHU, KORAPUT-MP	BHABANI PRASAD MOHANTY
208	2029/2023 WP(C)/4567/2023	M/S SURESH CHANDRA SAHU, KORAPUT-MP	BHABANI PRASAD MOHANTY
209	2030/2023 WP(C)/4571/2023	ASHOK KUMAR SWAIN-MP	SOUMYA RANJAN MOHANTY
210	2031/2023 WP(C)/4572/2023	RATNABATI NAG-MP	SHRIKAR KUMAR RATH
211	2032/2023 WP(C)/4574/2023	M/S ADHOC JYOTI FILLING STATION, DHUSURI-MP	PRAFULLA CHANDRA DAS
212	2033/2023 WP(C)/4576/2023	BASANTI NAIK-MP	ARIJEET MISHRA
213	2034/2023 WP(C)/9860/2022	RANJAN KUMAR TALUKDAR-MP	SURYA NARAYAN PATNAIK
214	2035/2023 WP(C)/4580/2023	RAMESH CHANDRA SAHU-MP	KANANBALA ROY CHOUDHURY
215	2036/2023	PRAKASH CHANDRA MUDULI-MP	

216	WP(C)/33324/2022 2037/2023	SITANSU BHUSAN CHHATOI-MP	DEEPA KUMAR MOHAPATRA
217	WP(C)/4589/2023 2038/2023	UPENDRA NAYAK-MP	BRAHMANANDA TRIPATHY
218	WP(C)/4590/2023 2039/2023	SHAIKH MANZAR HUSSAIN-MP	
219	WP(C)/9638/2021 2040/2023	ANADI BEHERA-MP	SUBHRANSU BHUSAN MOHANTY
220	WP(C)/4591/2023 2041/2023	JAGANNATH DASH-MP	KUNAL KUMAR SWAIN
221	WP(C)/37200/2022 2042/2023	SCAN STEEL LIMITED-MP	M/S.BIBHU PRASAD TRIPATHY
222	WP(C)/12792/2019 2043/2023	HATIJIHURI GRAM PANCHAYAT, HATIJIHURI-MP	SAMIR KUMAR MISHRA
223	WP(C)/4599/2023 2044/2023	BALARAM RATH-MP	DURGESH NARAYAN RATH
224	WP(C)/20525/2022 2045/2023	FAKIR CHARAN SUNDAR RAY @ PALAI-MP	ANJAN KUMAR BISWAL
225	WP(C)/4604/2023 2046/2023	RASHMI RANJAN SAHOO-MP	PRADEEP KUMAR MAHAPATRA
226	WP(C)/4605/2023 2047/2023	SANDEEP KUMAR JENA-MP	PRADEEP KUMAR MAHAPATRA
227	WP(C)/4606/2023 2048/2023	CHITRASEN PARIDA-MP	JAJATI KISHORE MOHANTY
228	WP(C)/4607/2023 2049/2023	PRASANTA KUMAR BARIK-MP	PRADEEP KUMAR MAHAPATRA
229	WP(C)/4608/2023 2050/2023	ANJAN KUMAR MOHAKUD-MP	
230	WP(C)/4214/2018 2051/2023	RASAN KUMAR SAHOO-MP	KARUNAKAR RATH
231	WP(C)/4609/2023 2052/2023	SUSHANT KUMAR-MP	SUBHASHISH DAS
232	WP(C)/4610/2023 2053/2023	ABDUL RAFIK-MP	SUSHANTA KUMAR JOSHI
233	WP(C)/4619/2023 2054/2023	ABDUL RAFIK-MP	SUSHANTA KUMAR JOSHI
234	WP(C)/4620/2023 2055/2023	LOKNATH NAYAK-MP	BISWANATH PATNAIK
235	WP(C)/4622/2023 2056/2023	PUSPANJALI ROUT-MP	
236	WP(C)/30325/2022 2057/2023	GOUTTAM PRADHAN-MP	GYANARANJAN SETHI
237	WP(C)/4631/2023 2058/2023	KANAKALATA SAHOO-MP	R.N.DASMOHAPATRA
238	WP(C)/24309/2022 2059/2023	UMA SANKAR NANDA-MP	BISWABIHARI MOHANTY
239	WP(C)/4628/2023 2060/2023	RASMITA JENA-MP	GYANA RANJAN SETHI
240	WP(C)/4634/2023 2061/2023	LALIT MEHER-MP	
241	WP(C)/240/2023 2062/2023	PRASANT KUMAR BISOYI-MP	BISWAJIT NAYAK
242	WP(C)/4638/2023 2063/2023	BRINDABAN TILKIES, PURIGHAT-MP	KAJAL SAHOO
243	WP(C)/4657/2023 2064/2023	UNION OF INDIA-MP	MANOJ KU.PATI(CGC), ANINDYA KUMAR MISHRA
244	WP(C)/8727/2020 2065/2023	ADARSH KUMAR SAHU-MP	PRIYADARSHINEE BIJAYALAXMI DAS
245	WP(C)/35790/2022 2066/2023	SARTHAK MOHAPATRA-MP	PRIYADARSHINEE BIJAYALXMI DAS
246	WP(C)/34402/2022 2067/2023	UNION OF INDIA-MP	MANOJ KU.PATI, ANINDYA KUMAR MISHRA
	WP(C)/8721/2020		

247	2068/2023 WP(C)/4659/2023	SHYAMAPADA BOSE-MP	AMIT PRASAD BOSE
248	2069/2023 WP(C)/4660/2023	ARUN KUMAR PANIGRAHI-MP	PRAVASH CH.JENA
249	2070/2023 WP(C)/4663/2023	MAA JAGAT JANANI WSHG (SELF HELP GROUP), JAGAT SINGH P.K.SINDRE MOHANTY	
250	2071/2023 WP(C)/4662/2023	HIMANSU PRADHAN-MP	AMIT PRASAD BOSE
251	2072/2023 WP(C)/4665/2023	DR.BADAL KUMAR SINGH-MP	PRAVASH CHANDRA JENA
252	2073/2023 WP(C)/12262/2019	TRILOCHAN NAYAK-MP	M/S.DEBI PRASAD DHAL
253	2074/2023 WP(C)/5221/2014	JAYANANDA RATHA-MP	M/S.S.MOHAPATRA
254	2075/2023 WP(C)/27886/2022	GANJAM DISTRICT ORTHOPEDICALLY HANDICAPPED WELFARE ASSOCIATION-MP	PRATEK PARIJA
255	2076/2023 WP(C)/20134/2020	GANJAM DISTRICT OTHOPADECIALY HANDICAPPED WELFARE ASSOCIATION-MP	PRATEK PARIJA
256	2077/2023 WP(C)/4677/2023	SANANDA MEHER-MP	DIGAMBARA MISHRA
257	2078/2023 WP(C)/4681/2023	SUKANTI BARIK-MP	MANOJ KUMAR PATI
258	2079/2023 WP(C)/4682/2023	SUBASISH ACHARYA-MP	PRATEK PARIJA
259	2080/2023 WP(C)/29514/2022	J.S. EVANJALIN-MP	M/S P.K.PARHI, M/S S.PANDA, M/S P.S.NAYAK
260	2081/2023 WP(C)/4683/2023	MOHAN SINGH CHAUHAN-MP	BHABANI PRASAD SAMAL
261	2082/2023 WP(C)/4690/2023	RISHANSHU KUMAR VAIDYA-MP	UMESH CHANDRA MOHANTY